

COURT NO. 01
 DIVISION BENCH- I
 HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
51	W.P.(C)-1542/2025 CM APPL. 7585/2025 CM APPL. 18031/2025 WITH W.P.(C) 1981/2025 W.P.(C) 2010/2025 W.P.(C) 3816/2025	M/S NF INFRATECH SERVICES PRIVATE LIMITED V/s NATIONAL SMALL INDUSTRIES CORPORATION AND ORS.	SAUMYA DWIVEDI, SHASHANK MANISH, SHWETA BHARTI, TUSHAR JAIN, SHASHANK MANISH	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAUMYA DWIVEDI(DWIVEDISAUMYA2007@GMAIL.COM)(9648862566)(PETITIONER) NSIC, UNION OF INDIA, VIJAY SHARMA, ASHISH(CMD@NSIC.CO.IN, UOIHDC@GMAIL.COM, VIJAY.SHARMA@WYBOR.IN, ASHISH@VTLREWA.COM)(1123384193)(RESPONDENT) ITI LTD, HELPDESK GEM, CEO GEM(CMD@ITILTD.CO.IN, HELPDESK-GEM@GOV.IN, CEO-GEM@GOV.IN)(0)(RESPONDENT) SHASHANK MANISH AND NIDHI SAHAY(NIDHISAHAY02@GMAIL.COM)(8861851573)(RESPONDENT) SAUMYA DWIVEDI(DWIVEDI.SAUMYA2207@GMAIL.CIN, INFO@NFINFRATECH.COM, CMD@NSIC.CO.IN)(0)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		

		TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT) SHASHANK MANISH(SHASHANKMANISH@GMAIL.COM)(9013703044)(RESPONDENT)		
52	W.P.(C)-1981/2025 CM APPL. 9277/2025 CM APPL. 9278/2025 CM APPL. 9279/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, NSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
53	W.P.(C)-2010/2025 CM APPL. 9469/2025 CM APPL. 9470/2025 CM APPL. 9471/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, MSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
54	W.P.(C)-3816/2025 CM APPL. 17777/2025 CM APPL. 17778/2025	ATTAL PLASTICS V/s UNION OF INDIA & ORS.	ASHUTOSH JAIN, TUSHAR JAIN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: ASHUTOSH JAIN/ SHIKHAR GARG(NSVERMA.84@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA, CHAMPIONS, NSIC, PRAGYAWAN(UOIDHC@GMAIL.COM, CHAMPIONS@GOV.IN, GRIEVANCE@NSIC.CO.IN, INFO@PRAGYAWAN.COM)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		

COURT NO. 37
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE JASMEET SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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NOTE:CM APPL.24535/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-844/2023 LISTED AT ITEM NO.

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
 HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
27	FAO(OS) (COMM)-71/2025 CM APPL. 24591/2025 CM APPL. 24592/2025 CM APPL. 24593/2025	PRAMILA YADAV AND ANR V/s VINOD SHARMA AND ANR	KARAN NAGPAL	
		OTHER DETAILS OF ADVOCATES: KARAN NAGPAL(ASTERISMSLEGAL@GMAIL.COM)(9910356257)(PETITIONER) VINSHARMA(VINSHARMA68@GMAIL.COM)(0)(RESPONDENT) DEEPALI(DEEPALICONSTRUCTIONS1999@GMAIL.COM)(0)(RESPONDENT)		
28	CM APPL. 24524/2025 In ITA-32/2020	THE PR. COMMISSIONER OF INCOME TAX -3 V/s DLF LTD.	RUCHIR BHATIA, NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) VINAY VAISH AND KAVITA JHA(NEERAJ@VAISHHLAW.COM)(0)(PETITIONER)		
29	CM APPL. 24514/2025 CM APPL. 24515/2025 CM APPL. 24536/2025 CM APPL. 24537/2025 In RFA(COMM)-520/2024	M/S AMBA AIR COOL & ORS. V/s NIRAJ JAIN	BABITA SETH	
		OTHER DETAILS OF ADVOCATES: BABITA SETH(BABITA2000@GMAIL.COM)(9811235539)(PETITIONER) NIRAJ JAIN(NIRAJJAIN00@GMAIL.COM)(0)(RESPONDENT) BABITA SETHH(BABITA2000@GMAIL.COM)(9811235539)(PETITIONER) NIRAJ JAIN(NIRAJJAIN00@GMAIL.COM)(0)(RESPONDENT) BABITA SETH(BABITA2000@GMAIL.COM)(9811235539)(PETITIONER)		
30	RFA(COMM)-234/2025 CM APPL. 24588/2025 CM APPL. 24589/2025 CM APPL. 24590/2025	M/S INDIAN COMPRESSORS LTD V/s HINDUSTAN PETROLEUM CORPORATION LTD & ANR.	SATYENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: S R & PARTNERS(SRANADPARTNERSLLP@GMAIL.COM)(9871008489)(PETITIONER) SR & PARTNERS LLP(SRANADPARTNERSLLP@GMAIL.COM)(9871008489)(PETITIONER) HPCL(CORPHQO@HPCL.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
31	W.P.(C)-4380/2025	HARPREET SINGH PURI	VIKAS JAIN	

	CM APPL. 20155/2025 CM APPL. 20156/2025	V/s ASSISTANT COMMISSIONER OF INCOME TAX AND ANR		
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKAS@AVIKALAWOFFICES.IN)(9811066963)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
32	EFA(COMM)-17/2024 CM APPL. 71269/2024 CM APPL. 71270/2024	RANA IRON AND POWER LTD V/s M/S GUPTA POWER INFRASTRUCTURE LTD	HASHMAT NABI	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 38
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR. JUSTICE NAVIN CHAWLA
HON'BLE MR. JUSTICE C.HARI SHANKAR

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
3	W.P.(C)-2171/2019 CM APPL. 10228/2019 CM APPL. 43429/2019 CM APPL. 43659/2019 CM APPL. 7790/2020 CM APPL. 7791/2020 WITH W.P.(C) 10363/2021	ANAND AGGAWAL AND ORS. V/s BAR COUNCIL OF INDIA AND ORS.	VINEET MALHOTRA, S V TYAGI, PRAVIN KUMAR KASHYAP, SURESH ARORA	
		OTHER DETAILS OF ADVOCATES: VINEET MALHOTRA()(8588011144)(PETITIONER) S V TYAGI()(8527305402)(PETITIONER) PRAVIN KUMAR KASHYAP()(9899989051)(PETITIONER) SURESH ARORA()(9910209551)(PETITIONER)		

NOTE:CM APPL.24283 & 24284-85/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10363/2021 LISTED AT ITEM NO.01

NOTE:CM APPL.24439/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10363/2021 LISTED AT ITEM NO.01

COURT NO. 38
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE AMIT SHARMA

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
12	CRL.M.A. 12613/2025 In CRL.A.-629/2020	CHANDA DEVI V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: CHANDA DEVI(ADV.SINGHAL@GMAIL.COM)(9212424765)() KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KANHAIYASINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) STATE NCT OF DELHI(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KANHIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-S-2018) CRL.A. 456/2020 FILED BY VIKAS KUMAR (D. OF HEARING : 2025-05-07) CRL.A. 575/2020 FILED BY HEMA MASIH (D. OF HEARING : 2025-05-07) CRL.A. 364/2020 FILED BY BRAJESH KUMAR THAKUR (D. OF HEARING : 2025-05-07) CRL.A. 588/2020 FILED BY KRISHAN KUMAR RAM @KRISHNA@KISHAN (D. OF HEARING : 2025-05-07) CRL.A. 441/2020 FILED BY MANJU DEVI (D. OF HEARING : 2025-05-07) CRL.A. 30/2021 FILED BY KIRAN KUMARI (IN JAIL) (DISPOSED ON : 2023-09-20) CRL.A. 29/2021 FILED BY RAMASHANKAR SINGH @ MASTER SAHAB @ MASTERJI (IN JAIL) (D. OF HEARING : 2025-05-07) CRL.A. 35/2021 FILED BY GUDDU KUMAR PATEL @ GUDDU (D. OF HEARING : 2025-05-07) CRL.A. 10/2021 FILED BY NEHA KUMARI (D. OF HEARING : 2025-05-07) CRL.A. 344/2021 FILED BY MINU DEVI (D. OF HEARING : 2025-05-07)

			CRL.A. 404/2021 FILED BY SAISTA PRAVEEN @ MADHU (D. OF HEARING : 2025-05-07) CRL.A. 331/2022 FILED BY RAVI KUMAR ROSHAN (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(CBI-1-S-2018)
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COURT NO. 38
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
 HON'BLE MR.JUSTICE MANOJ JAIN

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 24546/2025 In W.P.(C)-997/2025	M/S DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. V/s JOINT DIRECTOR, DIRECTOR GENERAL OF GST INTELLIGENCE AND ORS.	GURPREET SINGH SACHDEVA, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH SACHDEVA(SACHDEVA.GURPREET@YAHOO.COM)(9910850147)(PETITIONER) DZU REPORTING, LEGALST DELHI, ANURAG(SIO.DZUREPORTING1@GOV.IN, LEGAL.CGSTDELHISOUTH@GOV.IN, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		

COURT NO. 38
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
 HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
57	CM APPL. 24538/2025 In CUSAA-53/2025(Disposed off case) WITH CUSAA 54/2025	MAGGIE MARKETING PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS (EXPORT) & ANR.	SANDEEP CHILANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP CHILANA(SANDEEP.CHILANA@CCLAW.IN)(9910084446)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) ACCE(ACCE.LEGAL12023@GMAIL.COM)(0)(RESPONDENT) LEGAL BRANCH ICDTK DEXPORT(LEGALBRANCHICDTKDEXPORT@GMAIL.COM)(0)(RESPONDENT) ICDTKD(ICDTKD-EXP-CUSDEL@GOV.IN)(0)(RESPONDENT) CUSDEL(COMMRICDPPG-CUSDEL@GOV.IN)(0)(RESPONDENT) SANDEEP CHILANA(SANDEEP.CHILANA@CCLAW.IN)(9810084446)(PETITIONER)		
58	FAO(OS) (COMM)-70/2025 CM APPL. 24573/2025 CM APPL. 24574/2025 CM APPL. 24575/2025	SMT. PREM LATA SUREKHA V/s SH. CHAKRADHARI SUREKHA & ORS.	PRANAV JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAV JAIN(PRANAV@GJPARTNERS.IN)(9999864070)(PETITIONER) CD SUREKHA(CSSUREKHA65@REDIFFMAIL.COM)(0)(RESPONDENT) K KALRA(KKALRA.ADV@GMAIL.COM)(0)(RESPONDENT) BHAGIRATHI TUBES(BHAGIRATHITUBES89@GMAIL.COM)(0)(RESPONDENT) RACHNA (RACHNA.KEDIA@GMAIL.COM)(0)(RESPONDENT)		
59	RFA(COMM)-233/2025	OUTLOOK PUBLISHING INDIA PRIVATE	ESHA MAZUMDAR	

	CM APPL. 24586/2025 CM APPL. 24587/2025	LIMITED V/s R R SOLUTION		
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) RR SOLUTION(RRSOLUTION0@GMAIL.COM)(0)(RESPONDENT) MUKUL (MUKUL.VASHISHT3@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 42
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MR.JUSTICE SAURABH BANERJEE

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Counsels are requested to fill this form only once.

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
3	CM APPL. 24560/2025 CM APPL. 24561/2025 REVIEW PET. 235/2025 In LPA-289/2022(Disposed off case)	DELHI DEVELOPMENT AUTHORITY V/s RAVI PRAKASH SHARMA & ANR.	MANIKA TRIPATHY PANDEY, R. K. SAINI, KUNAL MITTAL, PRATEEK MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY PANDEY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER) RAVI PRAKASH SHARMA(RAVIPRAKASHSHARMA13@GMAIL.COM){}(RESPONDENT) R K SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(8950510963)(RESPONDENT) RAVI PRAKASH SHARMA(RAVIPRAKASHSHARMA13@GMAIL.COM , SINGHADVOCATE@HOTMAIL.COM){0}(RESPONDENT) KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(RESPONDENT) PRATEEK MOHAN SINHA(ADVPRATEEKSINHA@GMAIL.COM)(9811471208)(RESPONDENT)		
4	CM APPL. 24562/2025 REVIEW PET. 236/2025 In RFA(OS)-5/2025	PARAMJIT SINGH V/s MS GAGAN SINGH @ MANNU & ORS.	ASUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: ASUTOSH LOHIA(ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) ANIRUDH (ANIRUDHGOHAL@GMAIL.COM){0}(RESPONDENT) RAKESH(RAKESHKUGARG@REDIFFMAIL.COM){0}(RESPONDENT) ASUTOSH LOHIA AND ASSOCIATES(ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER)		

COURT NO. 42
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
8	CM APPL. 24594/2025 REVIEW PET. 237/2025 In W.P.(C)-8750/2024(Disposed off case)	ARPIT SANGWAN V/s UNION OF INDIA & ORS.	NEERAJ KUMAR SHARMA, SATYA RANJAN SWAIN	
		OTHER DETAILS OF ADVOCATES: SATYA RANJAN SWAIN(THECHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) UNION OF INDIA(ADV.NK15@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT)		
9	CM APPL. 23158/2025 In W.P.(C)-13568/2024	HETRAM V/s DIRECTOR GENERAL CISF AND ANR.	RAJILAK GUHA ROY, KAPIL DEV YADAV	
		OTHER DETAILS OF ADVOCATES: SURABHI SHUKLA(ADVSURABHISHUKLA.AORSC@GMAIL.COM)(9560909552)(PETITIONER) CISF, SSCNR, RD SSCNR, UNION OF INDIA(DG@CISF.GOV.IN, ENQUIRYSSCNR@GMAIL.COM, RDSSCNR@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) KIRTI AGGARWAL(KIRTIAGGARWAL3001@GMAIL.COM)(0)(RESPONDENT) KAPIL DEV YADAV(ADV KAPILDAVYADAV@GMAIL.COM)(9555536530)(PETITIONER)		
10	CM APPL. 23172/2025 In W.P.(C)-405/2025(Disposed off case)	GAURAV KUMAR V/s UNION OF INDIA AND ORS	NISHA DHAKA, KAPIL DEV YADAV	
		OTHER DETAILS OF ADVOCATES: VIKAS SINGH, NISHA DHAKA(LEGALCONSULTANT369@GMAIL.COM)(9811867500)(PETITIONER) UNION OF INDIA AND ORS(UOIHDC@GMAIL.COM, DG@CRPF.GOV.IN, DIGRECT@CRPF.GOV.IN)(0)(RESPONDENT) KAPIL DEV YADAV(ADV KAPILDEVYADAV@GMAIL.COM)(9555536530)(RESPONDENT)		

COURT NO. 42
 DIVISION BENCH-IV
 HON'BLE MR.JUSTICE NAVIN CHAWLA
 HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

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This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
32	RFA(COMM)-231/2025 CM APPL. 24578/2025 CM APPL. 24579/2025 CM APPL. 24580/2025	MS SONAKSHI ,KUMARI V/s MR RAMESH KUMAR	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI(RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) PAWAN RAJ(ADVOCATEPANWANRAJ@GMAIL.COM)(0)(RESPONDENT)		
33	RFA(COMM)-232/2025 CM APPL. 24581/2025 CM APPL. 24582/2025 CM APPL. 24583/2025 CM APPL. 24584/2025 CM APPL. 24585/2025	SUMANJEET KAUR V/s M/S NORTHEX AND COMPANY	ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) AAKASH(AAKASH@AAKASHANDCO.COM)(0)(RESPONDENT) NORTHEX(INFO@NORTHEX.IN)(0)(RESPONDENT)		
34	CM APPL. 24529/2025 In RFA(OS)-11/2018	GOVINDER SINGH V/s TEJINDER SINGH & ORS	MANJIT SINGH AHLUWALIA, SIMARPAL SINGH SAWHNEY, LUTHRA & LUTHRA, ASTHA	
		OTHER DETAILS OF ADVOCATES: MANJIT SINGH AHLUWALIA()(9873577943)(PETITIONER) ASTHA (ADV.ASTHAOJHA@GMAIL.COM)(8826859690)(PETITIONER) SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
35	CM APPL. 19678/2018 CM APPL. 19679/2018 CM APPL. 6134/2019 CM APPL. 6135/2019 REVIEW PET. 50/2019 In W.P.(C)-2326/2015(Disposed off case)	BHAGE RAM AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	R.B. SISODIA, SUNIL K GOEL, SIDDHARTH PANDA, SANJAY KUMAR PATHAK, NISHIT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL K GOEL()(9811267343)(PETITIONER) SIDDHARTH PANDA()(9891488088)(PETITIONER) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
36	W.P.(C)-519/2021	ASHOK ALEXANDER V/s DY DIRECTOR OF INCOME TAX (INV.) UNIT 2(1) NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: ASHOK ALEXANDER(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DY DIRECTOR OF INCOME TAX (INV.) UNIT 2(1) NEW DELHI(DELHI.DDIT.INV2.1@INCOMETAXGOV.IN){}(PETITIONER) SHRI DANISH ABDULLAH(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN)(23593454)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER)		
37	W.P.(C)-1503/2021 WITH W.P.(C) 1692/2021 W.P.(C) 1693/2021 W.P.(C) 5012/2021 W.P.(C) 5561/2021	SURENDRA KUMAR JAIN V/s ADDL. COMMISSIONER OF INCOME TAX, CENTRAL RANGE-5, NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: SURENDRA KUMAR JAIN(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KUNAL JAIMAN AND SUVEER GAUR(9610265315)(PETITIONER) ADDL. COMMISSIONER OF INCOME TAX CENTRAL RANGE 5 NEW DELHI(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(PETITIONER) SHRI MITHUN NANDKUMAR SHETE(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN)(23593454)(RESPONDENT)		
38	W.P.(C)-1692/2021	POONAM JAIN V/s ADDL. COMMISSIONER OF INCOME TAX CENTRAL RANGE 5 NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: POONAM JAIN(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) ADDL. COMMISSIONER OF INCOME TAX CENTRAL RANGE 5 NEW DELHI(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
39	W.P.(C)-1693/2021	GEETIKA JAIN V/s ADDL. COMMISSIONER OF INCOME TAX, CENTRAL RANGE-5, NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: GEETIKA JAIN(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) VINAY VAISHAND KAVITA JHA(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) ADDL. COMMISSIONER OF INCOME TAX CENTRAL RANGE 5 NEW DELHI(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(PETITIONER) SHRI MITHUN NANDKUMAR SHETE(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN)(23593454)(RESPONDENT)		
40	W.P.(C)-5012/2021	MANAVINDER SINGH V/s DY DIRECTOR OF INCOME TAX (INV) UNIT 3(4) NEW DELHI	KAVITA JHA, PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: MANAVINDER SINGH(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) VINAY VAISH & KAVITA JHA(KAVITA@VAISHLAW.COM)(23320484)(PETITIONER) DY DIRECTOR OF INCOME TAX (INV) UNIT 3(4) NEW DELHI(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(PETITIONER) DY DIRECTOR OF INCOME TAX(DEL.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(RESPONDENT) PIYUSH SHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER)		
41	W.P.(C)-5561/2021	ROBERT VADRA V/s UNION OF INDIA & ORS.	SUMAN J. KHAITAN	
		OTHER DETAILS OF ADVOCATES: ROBERT VADRA(ARTEXRV@YAHOO.COM){}(RESPONDENT) ROBERT VADRA(ARTEXRV@YAHOO.COM){}(RESPONDENT) SUMAN KHAITAN(ADMIN@KHAITANPARTNERS.IN)(9810722784)(PETITIONER) SUMAN KHAITAN AND CO(SUMAN@SUMANKHAITANCO.IN)(9968636993)(PETITIONER) PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL 3, DELHI(DELHI.CIT.CEN3@INCOMETAX.GOV.IN){}(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 27(DELHI.DCIT.CEN27@INCOMETAX.GOV.IN){}(PETITIONER) CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBTD@NIC.IN){}(PETITIONER) ADDITIONAL COMMISSIONER OF INCOME TAX, CENTRAL RANGE 7(DELHI.ADDLCIT.CEN7@INCOMETAX.GOV.IN){}(PETITIONER)		

		PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL 3, DELHI(DELHI.CIT.CEN3@INCOMETAX.GOV.IN){}(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 27(DELHI.DCIT.CEN27@INCOMETAX.GOV.IN){}(PETITIONER) UNION OF INDIA(SECY-FS@NIC.IN){}(PETITIONER) UNION OF INDIA(SECY-FS@NIC.IN){}(PETITIONER) CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBDT@NIC.IN){}(PETITIONER) ADDITIONAL COMMISSIONER OF INCOME TAX, CENTRAL RANGE 7(DELHI.ADDLCIT.CEN7@INCOMETAX.GOV.IN){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
42	W.P.(C)-5007/2021 WITH W.P.(C) 5181/2021 W.P.(C) 5170/2021	ANIL KUMAR MITTAL V/s ADDL.COMMISSIONER OF INCOME TAX	ROOH-E-HINA DUA, AYUSH PURI
		OTHER DETAILS OF ADVOCATES: ROOHE HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)	
43	W.P.(C)-5170/2021	ANOOP KUMAR GUPTA V/s ADDL.COMMISSIONER OF INCOME TAX	ROOH-E-HINA DUA, AYUSH PURI
		OTHER DETAILS OF ADVOCATES: ROOHE HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) KAPIL SHARMA (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)	
44	W.P.(C)-5181/2021	ARUN KUMAR GUPTA V/s ADDL.COMMISSIONER OF INCOME TAX	ROOH-E-HINA DUA, AYUSH PURI
		OTHER DETAILS OF ADVOCATES: ROOHE HINA DUA, ARAV PANDIT(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) ADDL COMMISSIONER OF INCOME TAX CENTRAL RANGE(DELHI.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)	
45	W.P.(C)-5294/2021	DEEPAK TALWAR V/s UNION OF INDIA & ORS.	PRABHAV RALLI
		OTHER DETAILS OF ADVOCATES: PRABHAVRALLI(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) TANEVEER AHMED MIR, PRABHAV RALLI (TANVEER@TAMLAW.IN)(9810521939)(PETITIONER) JOINT COMMISSIONER - INCOME TAX CENTRAL RANGE 5 NEW DELHI, INCO1NE TAX DEPART1NENT, MINISTRY OF FINANCE, UNION GOVT. OF INDIA(DELHI.ADDLCIT.CENS @INCOMETAX.GOV .IN){}(PETITIONER) PRINCIPAL COMMISSIONER (CENTRAL 2) (INCOME TAX- 2)(MOHAN.K.SINGHANIA@INCOMETAX.GOV.IN){}(PETITIONER) CHAIRMAN CENTRAL BOARD OF DIRECT TAXES UNION GOVT. OF INDIA (CHAIRMANCBDT@NIC.IN){}(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) JOINT COMMISSIONER- INCOME TAX CENTRAL RANGE 4 NEW DELHI, INCOME TAX DEPARTMENT(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV .IN){}(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAN K SINGH(MOHAN.K.SINGHANIA@INCOMETAX.GOV.IN){}(RESPONDENT) INCOMETAX(DELHI.ADDLCIT.CEN5@INCOMETAX.GOV.IN){}(RESPONDENT) ADDICIT(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV.IN){}(RESPONDENT) CHAIR MANCBDR(CHAIRMANCBDR@NIC.IN){}(RESPONDENT)	
46	W.P.(C)-5559/2021 WITH W.P.(C) 4225/2022 W.P.(C) 5559/2021	HARVANSH CHAWLA V/s MINISTRY OF FINANCE & ORS.	RUCHESH SINHA
		OTHER DETAILS OF ADVOCATES: HARVANSH CHAWLA (CHAWLAHARVANSH@GMAIL.COM){}(RESPONDENT) HARVANSH CHAWLA (CHAWLAHARVANSH@GMAIL.COM){}(RESPONDENT) HARVANSH CHAWLA (CHAWLAHARVANSH@GMAIL.COM){}(RESPONDENT) HARVANSH CHAWLA (CHAWLAHARVANSH@GMAIL.COM){}(RESPONDENT) RUCHESH SINHA(RUCHESH_11@REDIFFMAIL.COM)(9650569757)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBDT@NIC.IN){}(PETITIONER) ADDL. COMMISSIONER INCOME TAX (DELHI.ADDLCIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(PETITIONER) ADDL. COMMISSIONER INCOME TAX (DELHI.ADDLCIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) ADDL. COMMISSIONER INCOME TAX (DELHI.ADDLCIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER) MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(PETITIONER) ADDL. COMMISSIONER INCOME TAX (DELHI.ADDLCIT.CEN2@INCOMETAX.GOV.IN){}(PETITIONER)	

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47	W.P.(C)-4225/2022	MADHULIKA TIWARI V/s JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE 5 DELHI AND ANR.	ANANYA KAPOOR, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALIKAPOOR.CO)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)	
48	W.P.(C)-6092/2021	KRISHAN LAL MADHOK V/s UNION OF INDIA & ORS.	ATUL GUPTA, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES: KRISHAN LAL MADHOK(DNSHUKLA@INDIANARTCORP.COM){}(RESPONDENT) KRISHAN LAL MADHOK(DNSHUKLA@INDIANARTCORP.COM){}(RESPONDENT) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) ATULGUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) THE ADDL COMMISSIONER OF INCOME TAX(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV.IN){}(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(PETITIONER) THE ADDL COMMISSIONER OF INCOME TAX(DELHI.ADDLCIT.CEN4@INCOMETAX.GOV.IN){}(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)	
49	W.P.(C)-217/2022 WITH W.P.(C) 3816/2023	MR MOHIT JAIN V/s DY DIRECTOR OF INCOME TAX INV & ORS.	ANURADHA DUTT
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, SACHIT.JOLLY@DMD.LAW)(9910044138)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
50	W.P.(C)-3816/2023 WITH W.P.(CRL) 1877/2019 W.P.(CRL) 618/2019	R.D. PURI V/s DEPUTY DIRECTOR OF INCOME TAX (INV) UNIT 3(2), & ANR.	AGARWAL LAW ASSOCIATES
		OTHER DETAILS OF ADVOCATES: MAHESH AGARWAL(RISHI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.INV3.2@INCOMETAX.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT)	
51	W.P.(C)-3746/2022	MON MOHAN KOHLI THROUGH RISHAB KOHLI LEGAL REPRESENTATIVE FOR FINANCIAL AND TAX MATTERS APPOINTED BY THIS HONORABLE COURT V/s ADDL. COMMISSIONER OF INCOME TAX	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) DELHI ADDLCIT(DELHI.ADDLCIT.CEN2@INCOMETAX.GOV.IN){}(RESPONDENT)	
52	W.P.(C)-3892/2022 WITH W.P.(C) 6562/2022 W.P.(C) 4291/2022 W.P.(C) 4292/2022 W.P.(C) 5206/2022 W.P.(C) 6261/2022 W.P.(C) 8625/2022	DEEPAK NARGIS V/s UNION OF INDIA & ORS.	KHAITAN & CO.
		OTHER DETAILS OF ADVOCATES: AJAY B(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER)	

		AJAY BHARGAVA(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) ASHOK MANCHANDA(ASHOKMANCHANDA19@GMAIL.COM)()(RESPONDENT) RSECY(RSECY@NIC.IN)()(RESPONDENT) DELHI CIT CENTRAL(DELHI.CIT.CENTRAL1@INCOMETAX.GOV.IN)()(RESPONDENT) DELH DCIT(DELHI.DDIT.INC3.4@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI CIT CENTRAL(DELHI.CIT.CENTRAL1@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHOK MANCHANDA(ASHOKMANCHANDA19@GMAIL.COM)()(RESPONDENT) DELHI ADDL CIT CEN(DELHI.ADDL.CIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT) RSECY(RSECY@NIC.IN)()(RESPONDENT) DELHI ADDL CIT CEN(DELHI.ADDL.CIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT(DELHI.DCIT.INV3.4@INCOMETAX.GOV.IN)()(RESPONDENT)	
53	W.P.(C)-4291/2022	RAJENDRA PRASAD NARGIS V/s UNION OF INDIA & ORS.	KHAITAN & CO.
		OTHER DETAILS OF ADVOCATES: AJAY BHARGAVA(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) AJAY BHARGAVA(ASHOKMANCHANDA19@GMAIL.COM)(9811182853)(PETITIONER) DELH ADDLE CIT CEN(DELHI.ADDLE.CIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT) DELH CIT CENTRAL(DELHI.CIT.CENTRAL1@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DDIT INV(DELHI.DDIT.INC3.4@INCOMETAX.GOV.IN)()(RESPONDENT) ASHOK MANCHANDA(ASHOKMANCHANDA19@GMAIL.COM)()(RESPONDENT) RSECY(RSECY@NIC.IN)()(RESPONDENT) ASHOK MANCHANDA(ASHOKMANCHANDA19@GMAIL.COM)()(RESPONDENT)	
54	W.P.(C)-4292/2022	SUDHA NARGIS V/s UNION OF INDIA & ORS.	KHAITAN & CO.
		OTHER DETAILS OF ADVOCATES: AJAY BHARGAVA(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) AJAY BHARGAVA(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) DELHI CIT CENTRAL(DELHI.CIT.CENTRAL1@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHIDDIT(DELHI.DDIT.INV3.4@INCOMETAX.GOV.IN)()(RESPONDENT) RSECY(RSECY@NIC.IN)()(RESPONDENT) ASHOK(ASHOKMANCHANDA19@GMAIL.COM)()(RESPONDENT) DELHI ADDL CIT CEN(DELHI.ADDL.CIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT) ASHOK MANCHANDA(ASHOKMANCHANDA19@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) DELHI ADDL CIT CEN(DELHI.ADDL.CIT.CEN2@INCOMETAX.GOV.IN)()(RESPONDENT)	
55	W.P.(C)-5206/2022 CM APPL. 18197/2022 WITH W.P.(C) 443/2024	RAVI BHARADWAJ V/s ADDL. COMMISSIONER OF INCOME TAX	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(AKSHITAGOYAL.ADV16@GMAIL.COM)(9717720707)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) GAURAV JAIN(9717720707)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
56	W.P.(C)-6261/2022	KRISHNA KUMAR MOWDGAL V/s ADDL COMMISSIONER OF INCOME TAX CENTRAL RANGE 2 NEW DELHI	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AND AKSHITA GOYAL(AKSHITAGOYAL.ADV16@GMAIL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
57	W.P.(C)-6562/2022	DHARAM VIR CHUGH V/s ASSISTANT DIRECTOR OF INCOME TAX, INVESTIGATION, UNIT 4(1),	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AND AKSHITA GOYAL(AKSHITAGOYAL.ADV16@GMAIL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
58	W.P.(C)-4252/2022	ROHIT TIWARI V/s JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE-5 & ANR.	ANANYA KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALIKAPOOR.CO)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)	
59	W.P.(C)-443/2024 CM APPL. 2031/2024 WITH W.P.(C) 5206/2022	RAVI BHARDWAJ V/s COMMISSIONER OF INCOME TAX CENTRAL RANGE 2 NEW DELHI	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES:	

		GAURAV JAIN(GAURAVJAIN_81@REDIFFMAIL.COM)(9810262615)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
60	W.P.(C)-8927/2022	ASHOK KUMAR SINGH V/s UNION OF INDIA AND ANR	PIYUSH KUMAR KAMAL
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR KAMAL(PIYUSHKAMALDELHI@GMAIL.COM)(8010199008)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
61	W.P.(C)-13974/2022	SAGRI SINGH V/s DY DIRECTOR OF INCOME TAX (INV)	KAVITA JHA, PIYUSH SHARMA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) PIYUSH SHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER)	
62	W.P.(C)-14020/2022 WITH W.P.(C) 1503/2021	GURPREETESH SINGH MAINI AND ORS. V/s UNION OF INDIA AND ORS	TUSHAR AGARWAL, PRATIMA NAIN LAKRA
		OTHER DETAILS OF ADVOCATES: TUSHAR AGARWAL(TUSHARAGARWAL92@GMAIL.COM)(9971374150)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)	
63	W.P.(C)-247/2023	DHARAM VIR CHUGH V/s PRINCIPAL DIRECTOR OF INCOME TAX, INVESTIGATION-2, NEW DELHI	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AKSHITA(GAURAVJAIN81@REDIFFMAIL.COM)(9810262615)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)	
64	W.P.(C)-3732/2023	DHRUV LAMBA V/s DY DIRECTOR OF INCOME TAX (INV) & ANR.	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
65	W.P.(C)-3801/2023 CM APPL. 65399/2024 WITH W.P.(C) 5561/2021	BHUPINDER SINGH V/s DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DDIT ADIT (INV) 3(1) NEW DELHI & ORS.	ANAND KIRAN CHAUDHURI, ABHINAV JAIN
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) ANAND CHAUDHURI(DEEPANSHUWORK18@GMAIL.COM)(9891612399)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(0)(RESPONDENT)	
66	W.P.(C)-3802/2023 WITH W.P.(C) 3805/2023	MUKUND CHOUDHARY V/s DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS.	ANAND KIRAN CHAUDHURI
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
67	W.P.(C)-3805/2023	KAPIL CHOUDHARY V/s DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS & ORS.	ANAND KIRAN CHAUDHURI
		OTHER DETAILS OF ADVOCATES:	

		ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
68	W.P.(CRL)-1877/2019 CRL.M.A. 30829/2019 CRL.M.A. 12695/2020 CRL.M.A. 4955/2021 CRL.M.A. 19745/2021	RITU KHAITAN V/s UNION OF INDIA & ORS.	MADHAV KHURANA, BIRENDER BHATT, ADITYA GHADGE, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: MADHAV KHURANA(9582145433)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) BIRENDER(BIRENDER.LAWYER@GMAIL.COM)()(RESPONDENT) ADITYA GHADGE(ADITYA@OPKHAITAN.COM)()(RESPONDENT) BASOYA(BASOYA1612@GMAIL.COM)()(RESPONDENT) MADHAV KHURANA(MADHAV.KHURANA@GMAIL.COM)()(RESPONDENT)	
69	W.P.(CRL)-618/2019 CRL.M.A. 12696/2020 CRL.M.A. 4991/2021 CRL.M.A. 8400/2021 CRL.M.A. 12572/2021 WITH W.P.(CRL) 1877/2019 W.P.(C) 14827/2023 W.P.(C) 3732/2023	GAUTAM KHAITAN V/s UNION OF INDIA & ORS	MADHAV KHURANA, BIRENDER BHATT, ADITYA GHADGE, ZOHEB HOSSAIN
		OTHER DETAILS OF ADVOCATES: MADHAV KHURANA(9582145433)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) BASOYA, MADHAV KHURANA, BIRENDER(BASOYA1612@GMAIL.COM, MADHAV.KHURANA@GMAIL.COM, BIRENDER.LAWYER@GMAIL.COM)()(RESPONDENT) ADITYA GHADGE(ADITYA@OPKHAITAN.CM)()(RESPONDENT)	
70	W.P.(C)-4115/2023	VINEY KRISHAN CHAUDHRI V/s UNION OF INDIA & ORS.	ARJUN KAKKAR
		OTHER DETAILS OF ADVOCATES: ARJUN KAKKAR(ARJUNKAKKAR95@GMAIL.COM)(9999962672)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.CIT.APL31@INCOMETAX.GOV.IN, CHAIRMANCBTD@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DDIT.INV4.3@INCOMETAX.GOV.IN, DELHI.ADDLCIT.CEN1@INCOMETAX.GOV.IN)()(RESPONDENT)	
71	W.P.(C)-5312/2023 CM APPL. 20711/2023	RAJESH KUMAR GUPTA V/s JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, CENTRAL RANGE 4 & ANR.	ANANYA KAPOOR
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
72	W.P.(C)-5396/2023	VAIDYANATHAN VENKATESWARAN SIVAKUMAR V/s ASSISTANT DIRECTOR OF INCOME TAX (INV)	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN, DELHI.DDIT.INV8.4@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
73	W.P.(C)-8154/2023	SANJAY BHASKAR V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	AKHILESH TALLURI, PRATIMA NAIN LAKRA
		OTHER DETAILS OF ADVOCATES: AKHILESH TALLURI(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM, DELHI.DDIT.INV4.4@INCOMETAX.GOV.IN)()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)	
74	W.P.(C)-9641/2023 CM APPL. 36956/2023 WITH W.P.(C) 9962/2023	ANIKET BAKSHI V/s UNION OF INDIA & ORS.	AKHILESH TALLURI
		OTHER DETAILS OF ADVOCATES: AKHILESH TALLURI(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) UOI (UOIDHC@GMAIL.COM)()(RESPONDENT)	
75	W.P.(C)-9962/2023	TARUN BAKSHI	AKHILESH TALLURI, PRATIMA NAIN

	CM APPL. 38378/2023	V/s UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS & ORS.	LAKRA	
		OTHER DETAILS OF ADVOCATES: AKHILESH TALLURI (OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DDIT(DELHI.DDIT.INV.FAIU.1@INCOMETAX.GOV.IN){}(RESPONDENT) DCIT CEN(DELHI.DCIT.CEN5@INCOMETAX.GOV.IN){}(RESPONDENT) AMARTHA (AMARATHA@YAHOO.COM){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
76	W.P.(C)-14827/2023 CM APPL. 58994/2023 CM APPL. 58996/2023	MR. DEEPAK TALWAR V/s UNION OF INDIA AND ORS	YASH DATT	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR, VAIBHAV SURI(TAMLAW.VAIBHAV@GMAIL.COM)(9891984221)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, CHAIRMANCBTD@NIC.IN){}(RESPONDENT)		
77	W.P.(C)-16549/2023 CM APPL. 66687/2023	VIJAY PAL SACHDEV V/s DEPUTY DIRECTOR OF INCOME TAX (INV.) UNIT 3(1) NEW DELHI & ANR.	ANKITA PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANKITA PRAKASH(OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
78	W.P.(C)-16568/2023 CM APPL. 66779/2023 WITH W.P.(C) 5559/2021	RAJESH KUMAR GUPTA V/s DEPUTY DIRECTOR OF INCOME TAX - INVESTIGATION & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
79	W.P.(C)-1853/2024 CM APPL. 7731/2024 CM APPL. 42383/2024 WITH W.P.(C) 1503/2021	KUMUD CHOWDHARY V/s THE ASSISTANT DIRECTOR OF INCOME TAX (INV)-3(1) NEW DELHI	KAVITA JHA, VIPUL AGRAWAL, NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) KAVITA JHA(KAVITA@VAISHLAW.COM)(0)(PETITIONER) VIPUL AGRAWAL(VIPULAGR.OFFICE@GMAIL.COM)(9958045501)(RESPONDENT) NEERAJ KUMAR JAIN(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER)		
80	W.P.(C)-4558/2024 CM APPL. 18698/2024 CM APPL. 28191/2024 WITH W.P.(C) 1503/2021 W.P.(C) 6728/2024	SUVIGYA JAIN SINGHI V/s ADDL DIRECTOR OF INCOME TAX AND ORS	JAGJIT SINGH SAHNI	
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH SAHNI(JSSAHNI.ADV@GMAIL.COM)(9350088666)(PETITIONER) ADDL DIRECTOR OF INCOME TAX AND ORS(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) JAGJIT SINGH SAHNI(JSSAHNI.ADV@GMAIL.COM)(9350088666)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
81	FAO(OS) (COMM)-173/2022 CM APPL. 30294/2022 CM APPL. 30295/2022 WITH FAO(OS) (COMM) 174/2022 FAO(OS) (COMM) 209/2022 RFA(OS)(COMM) 3/2024	GODADDY.COM LLC V/s SNAPDEAL PRIVATE LIMITED AND ORS	ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, PRITHVI SINGH	
		OTHER DETAILS OF ADVOCATES: GODADDY.COM LLC(HQ@GODADDY.COM){}(PETITIONER) ALIPAK BANERJEE & SHWETA SAHU(LITIGATION.DELHI@NISHITHDESAI.COM)(9004057125)(PETITIONER) TUCONWS.COM(DOMAINS@TUCOWS.COM){}(RESPONDENT) ENDURANCE DOMAIAANS TECHNOLOGY LLP(COMPLIANCE@EDTPL.IN){}(RESPONDENT) FIRST ALLIANCE GROUP(DOMAINS.INFO@NETLUCES.COM){}(RESPONDENT) DEPARTMENT OF (SECY-DOT@NIC.IN, DIRDS2-DOTNIC.IN){}(RESPONDENT) NAME CHEAP(LEGALANDABUSE@NAMECHEAP.COM){}(RESPONDENT) HIO(SUPPORT@RRPPROXT.NET){}(RESPONDENT) NAME SILO(SUPPORT@NAMESILO.COM){}(RESPONDENT) WIX.COM(ABUSE@WIX.COM){}(RESPONDENT) DYNADOT LLC(INFO@DYNADOT.COM){}(RESPONDENT) IAPI GMBH(REGISTRY-LIAISON@KEY-SYSTEMS.NET){}(RESPONDENT) KEY-SYSTESMS (SUPPORT@RRPPROXT.NET){}(RESPONDENT) DOMAIN(ICANN@BUYDAMAINS.COM){}(RESPONDENT)		

		<p>FAST DOMAIN(LEGAL@FASTDOMAIN.COM){}(RESPONDENT) TLD REGISTRAR(ADMIN@TLDREGSTRARSOLUTIONS.COM){}(RESPONDENT) CRAZY DOMAINS(REGISTRY@CRAZYDOMAINS.COM){}(RESPONDENT) NATIONAL INTERNET(INFO@NIXI.IN){}(RESPONDENT) HOSTINGER(ABUSE@HOSTINGER.COM){}(RESPONDENT) FREE DROP(CUSTOMERSERVICE@NETWORKSOLUTIONS.COM){}(RESPONDENT) APP CRO(INFO@VEBONIX.COM){}(RESPONDENT) DNSP POD(INFO@DNSPOD.COM){}(RESPONDENT) EPIK INC(SUPPORT@EPIK.COM){}(RESPONDENT) PDR LTD(COMPLAINT@PUBLICDOMAINREGISTRY.COM)(9004057125)(RESPONDENT) INONOS(COMPLIANCE@IONOS.DE){}(RESPONDENT) SNAPDEAL PVT LTD(COPMLIANCE@SNAPDEAL.COM){}(RESPONDENT) DOMAIN(CONTACT@PUBLICCDOMAINREGISTRY.COM){}(RESPONDENT) HOSTING(ABUSE@OPENPROVIDER.COM){}(RESPONDENT) DNC HONDINGS(DOMAINS.INFO@NETLUCES.COM){}(RESPONDENT) WILD WEST DOMAINS(ABUSE@WILDWESTDOMAINS.COM){}(RESPONDENT) ONLINE SA(RIPE-LIRMAL@PROXAD.NET){}(RESPONDENT) ALIBABA(REGSUPPORT@LIST.ALIBABA-INC.COM){}(RESPONDENT) TURN COMMERCE(SUPPORT@NAMEBIRGHT.COM){}(RESPONDENT) DOMAIN(TLDDAMIN@LOGICBOXES.COM){}(RESPONDENT) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(RESPONDENT) PRITHVI SINGH (ADVNUMARKVK@GMAIL.COM)(9911167179)(RESPONDENT)</p>	
82	<p>FAO(OS) (COMM)-174/2022 CM APPL. 30300/2022 CM APPL. 30301/2022</p>	<p>ENDURANCE DOMAINS TECHNOLOGY LLP AND ORS V/s SNAPDEAL PRIVATE LIMITED AND ORS</p>	<p>ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, PRITHVI SINGH</p>
		<p>OTHER DETAILS OF ADVOCATES: ENDURANCE DOMAINS TECHNOLOGY LLP(COMPLIANCE@EDTPL.IN)(9004057125)(PETITIONER) PDR LTD (COMPLAINT@PUBLICDOMAINREGISTRY.COM)(9004057125)(PETITIONER) BIG ROCK SOLUTIONS LTD(ABUSE@BIGROCK.COM)(9004057125)(PETITIONER) ALIPAK BANERJEE & SHWETA SAHU(LITIGATION.DELHI@NISHITHDESAI.COM)(9987115749)(PETITIONER) DROP CATCH(DOMAINS@HUGEDOMAINS.COM){}(RESPONDENT) FAST DOMAIN(LEGAL@FASTDOMAIN.COM){}(RESPONDENT) SNAPDEAL PVT LTD(COMPLIANCE@SNAPDEAL.COM){}(RESPONDENT) DEPARTMENT OF (SECY-DOT@NIC.IN, DIRDS2-DOTNIC.IN){}(RESPONDENT) NATIONAL INTERNET(INFO@NIXI.IN){}(RESPONDENT) COMPLIANCE@SNAPDEAL.COM){}(RESPONDENT) SHWETA SAREEN(SHWETASREE@FIDULAWCHAMBER.COM){}(RESPONDENT) DNC HONDINGS(INQUIRIES@DIRECTNIC.COM){}(RESPONDENT) ONLINE SAS(RIPE-LIRMAL@PROXAD.NET){}(RESPONDENT) TURN COMMERCE(SUPPORT@NAMEBIRGHT.COM){}(RESPONDENT) DNSP POD(INFO@DNSPOD.COM){}(RESPONDENT) DOMAIN(TLDDAMIN@LOGICBOXES.COM){}(RESPONDENT) DOMAIN(ICANN@BUYDOMAINS.COM){}(RESPONDENT) ALIBABA(REGSUPPORT@LIST.ALIBABA-INC.COM){}(RESPONDENT) GODADDY.COM LLC(HQ@GODADDY.COM){}(RESPONDENT) TUCOWS.COM CO(DOMAINS@TUCOWS.COM){}(RESPONDENT) EPIK INC(SUPPORT@EPIK.COM){}(RESPONDENT) DOMAIN(CONTACT@PUBLICCDOMAINREGISTRY.COM){}(RESPONDENT) WIX(ABUSE@WIX.COM){}(RESPONDENT) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(RESPONDENT) PRITHVI SINGH (ADVNUMARKVK@GMAIL.COM)(9911167179)(RESPONDENT)</p>	
83	<p>FAO(OS) (COMM)-209/2022 CM APPL. 35847/2022 CM APPL. 35849/2022</p>	<p>SNAPDEAL LIMITED V/s GODADDY.COM, LLC AND OTHERS</p>	<p>PRITHVI SINGH</p>
		<p>OTHER DETAILS OF ADVOCATES: TANYA VARMA AND DEVYANI NATH(LITIGATION@FIDUSLAWCHAMBERS.COM)(9911167179)(PETITIONER) FREE DROP ZONE LLC(CUSTOMERSERVICE@NETWORKSOLUTIONS.COM, CONTACT@PUBLICDOMAINREGISTRY.COM){}(RESPONDENT) IAPI GMBH(REGISTRY-LIAISON@KEY-SYSTEMS.NET, REGISTRY@CRAZYDOMAINS.COM, INFO@VEBONIX.COM){}(RESPONDENT) ENDURANCE DOMAINS TECHNOLOGY LLP(LEGAL@GODADDY.COM, COMPLIANCE@EDTPL.IN, ABUSE@BIGROCK.COM, SUPPROT@EPIC.COM){}(RESPONDENT) ALIBABA CLOUD COMPUTING BEIJING CO LTD(REGSUPPORT@LIST.ALIBABA-INC.COM,ICANN@BUYDOMAINS.COM,INQUIRES@DIRECTNIC.COM){}(RESPONDENT)</p>	
84	<p>RFA(OS)(COMM)-3/2024 CM APPL. 4887/2024</p>	<p>GODADDY.COM LLC V/s SPORTA TECHNOLOGIES PVT.LTD. & ORS.</p>	<p>R MAYA, R MAYA</p>
		<p>OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANYA CHAUDHARY(TANYA.CHAUDHARY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) DREAM(FINANCE@DREAM11.COM){}(RESPONDENT) DREAMZ(HR@DREAMZ11.COM){}(RESPONDENT) FIDUS LAW CHAMBERS(LITIGATION@FIDUSLAWCHAMBERS.COM){}(RESPONDENT) CP MITTAL(CPMITTAL1986@GMAIL.COM){}(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)</p>	
85	<p>FAO(OS) (COMM)-270/2023 CM APPL. 63992/2023</p>	<p>GODADDY.COM LLC V/s SONY INTERACTIVE ENTERTAINMENT INC.</p>	<p>R MAYA</p>

	WITH FAO(OS) (COMM) 173/2022			
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANYA CHAUDHARY(TANYA.CHAUDHARY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) PLAY STATION(PLAYSTATIONPR@SONY.COM)()(RESPONDENT) SONY PLAY STATION(SONYPLAYSTATIONSTORE84@GMAIL.COM)()(RESPONDENT) SONY PLAY STATION(SONYPLAYSTATIONSTORE414@GMAIL.COM)()(RESPONDENT)		
86	FAO(OS) (COMM)-279/2023 CM APPL. 66338/2023 WITH FAO(OS) (COMM) 33/2024 FAO(OS) (COMM) 173/2022	GODADDY COM LLC V/s JOCKEY INTERNATIONAL INC AND ORS	R MAYA, R MAYA	
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANAYA CHAUDHARY(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) JOCKEY SHOP(CONTACT@JOCKEYSHOPS.COM)()(RESPONDENT) HOSECRETARIAL(HOSECRETARIAL@CANRABANK.COM)()(RESPONDENT) MOC (MOC-OFFICE@GOV.IN)()(RESPONDENT) JOCKEY SHOP(INFO@JOCKEYSHOPS.COM)()(RESPONDENT) JOCKEY SHOP(INFO@JOCKEYCONNECT.COM)()(RESPONDENT) JOCKEY(SUPPORT@JOCKEYDEALERSHIP.COM)()(RESPONDENT) HELPLEGAL(HELPLEGAL@RBI.ORG.IN)()(RESPONDENT) GOOGLE (REGISTRAR-DOMAINS@GOOGLE.COM)()(RESPONDENT) APINAME(DOMAIN@APINAME.COM)()(RESPONDENT) DESTEK(DESTEK@ATAKDOMAIN.COM)()(RESPONDENT) CALCUTTA(HOLAW.CALCUTTA@UCOBANK.CO.IN)()(RESPONDENT) BANK(SERVICE.BANK@KOTAK.COM)()(RESPONDENT) RAKESH(RAKESH@MEITY.GOV.IN)()(RESPONDENT) JOCKEY(SUPPORT@JOCKEYSTOREFRANCHIESE.COM)()(RESPONDENT) JOCKEY SHOP(CONTACT@JOCKEYSHOP.COM)()(RESPONDENT) JOCKEY(ASSISTANCE@JOCKEY.COM)()(RESPONDENT) SHREEGANESH(SHREEGANESH9898.IN@GMAIL.COM)()(RESPONDENT) ABUSE(ABUSE@BIGROCK.COM)()(RESPONDENT) JOCKEY(BUSINESS@JOCKEYCONNECT.COM)()(RESPONDENT) PNB(CARE@PNB.CO.IN)()(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)		
87	FAO(OS) (COMM)-33/2024 CM APPL. 11711/2024	GODADDY.COM LLC V/s JOCKEY INTERNATIONAL INC & ORS.	R MAYA, MADHURIMA SARANGI, R MAYA	
		OTHER DETAILS OF ADVOCATES: ANAND RAJA, TANYA CHAUDHRY, SHIVAM(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) BIGROCK SOLUTIONS LTD(ABUSE@BIGROCK.COM)()(RESPONDENT) TARINI DAS()(6299796289)(RESPONDENT) INDRAMANI ()(7750880379)(RESPONDENT) MUSKAN()(9748120989)(RESPONDENT) RIMPA NASKAR()(9038182466)(RESPONDENT) GOOGLE LLC(REGISTRAR-DOMAINS@GOOGLE.COM)()(RESPONDENT) CANARA BANK(HOSECRETARIAL@CANRABANK.COM)()(RESPONDENT) DEPARTMENT(MOC-OFFICE@GOV.IN)()(RESPONDENT) SK HUMAYUN()(8276962126)(RESPONDENT) SAURAV KUMAR()(8825357553)(RESPONDENT) NAMESILO LLC(SUPPORT@NAMESILO.COM)()(RESPONDENT) UJJWAL KUMAR(SHREEGANESH9898.IN@GMAIL.COM)(9474121603)(RESPONDENT) RESERVE BANK OF INDIA(HELPLEGAL@RBI.ORG.IN)()(RESPONDENT) DOMAIN(SUPPORT@JOCKEYDEALERSHIP.COM)(9474121603)(RESPONDENT) UCO BANK(HOLAW.CALCUTTA@UCOBANK.CO.IN)()(RESPONDENT) JOCKEY INTERNATIONAL(WECARE@JOCKEYINDIA.COM)()(RESPONDENT) DOMAIN (INFO@JOCKEYSHOPS.COM)(8276962126)(RESPONDENT) ATAK(DESTEK@ATAKDOMAIN.COM)()(RESPONDENT) KOTAK MAHINDRA BANK LTD(SERVICE.BANK@KOTAK.COM)()(RESPONDENT) NORUAL HASSAN ()(9163708207)(RESPONDENT) SK ASGARALI()(9474121603)(RESPONDENT) ALTA VISTA(SEARCH.ALTAVISTA@GMAIL.COM)(9067854900)(RESPONDENT) UBIN(UBIN0931667@UNIONBANKOFINDIA.BANK)(0)(RESPONDENT) MADHURIMA SARANGI(MADHURIMA.SARANGI@GMAIL.COM)(9870118999)(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(RESPONDENT)		
88	FAO(OS) (COMM)-14/2024 CM APPL. 5483/2024 WITH FAO(OS) (COMM) 33/2024 RFA(OS)(COMM) 3/2024	GODADDY.COM LLC V/s COLGATE PALMOLIVE COMPANY AND ORS	R MAYA, R MAYA	
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANAYA CHAUDHARY(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) COLGATE(INFO@COLGATEPALOLIVEINDIA.IN)()(RESPONDENT) COLPAL(INVESTOR_RELATIONS@COLPAL.COM)()(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)		

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
46	FAO (COMM)-101/2025 CM APPL. 24571/2025 CM APPL. 24572/2025	PRAVEEN JINDAL V/s RAMESH CHAND GUPTA	MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER) MAYANK(MAYANK@MANUVIDHISHALA.IN)(0)(RESPONDENT)		
47	FAO(OS) (COMM)-68/2025 CAV 152/2025 CM APPL. 24563/2025 CM APPL. 24564/2025 CM APPL. 24565/2025	RATTAN INDIA POWER LTD V/s BHARAT HEAVY ELECTRICALS LTD	RAJAT NAVET, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: RAJAT NAVET(RAJATNAVET@HOTMAIL.COM)(9650881816)(PETITIONER) LEXINDIS(LISTING@LEXINDIS.COM)(0)(RESPONDENT)		
48	RFA(COMM)-230/2025 CM APPL. 24569/2025 CM APPL. 24570/2025	M/S NBCC (INDIA) LTD. V/s M/S RIC PROJECTS PVT. LTD.	MOHIT ARORA	
		OTHER DETAILS OF ADVOCATES: MOHIT ARURA(MOHITARURA@GMAIL.COM)(9811636491)(PETITIONER) RICGROUP DELHI(RICGROUPDELHI@GMAIL.COM)(0)(RESPONDENT)		
49	CM APPL. 24598/2025 REVIEW PET. 239/2025 In W.P.(C)-1164/2020(Disposed off case) WITH W.P.(C) 13625/2021	AABI BINJU V/s UNION OF INDIA AND ORS.	K. L. MANHAS, KISHAN LAL MANHAS	
		OTHER DETAILS OF ADVOCATES: K. L. MANHAS()(9582122834)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
50	W.P.(C)-3008/2025 CM APPL. 14184/2025	PANKAJ SHUKLA AND ORS V/s GOVT OF NCT OF DELHI AND ANR	MONIKA ARORA	

	CM APPL. 17751/2025			
		OTHER DETAILS OF ADVOCATES: MONIKA ARORA & ASSOCIATES(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(PETITIONER) AVNISH AHLAWAT, GNCTD, MONIKA(AVNISH@AHLAWATASSOCIATIES.IN, SCSERVICESGNCTD@GMAIL.COM, OFFICEADVMONIKA@GMAIL.C)(0)(RESPONDENT)		
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	FAO (COMM)-100/2025	KHILENDER GUPTA TRADING AS M/S BOBBY ENTERPRISES V/s M/S HIND FOOD PRODUCT & ORS.	SHANTNU AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
52	RFA(COMM)-229/2025 CM APPL. 24154/2025 CM APPL. 24155/2025 CM APPL. 24156/2025	RAJESH JAIN V/s POOJA NIJWAN	RAJ KUMAR SAHNI	
		OTHER DETAILS OF ADVOCATES: R K SAHNI ()(9811114348)(PETITIONER) R()(9999252575)(RESPONDENT)		
FOR ADMISSION				
53	W.P.(C)-4385/2025 CM APPL. 20272/2025 CM APPL. 23931/2025	BADAL AND ORS V/s UNION OF INDIA AND ANR	NIRAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: NIRAJ KUMAR(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
54	CM APPL. 61013/2023 In W.P.(C)-4538/2017(Disposed off case) WITH W.P.(C) 7770/2017	PRABHU DAYAL GORA & ORS V/s UNION OF INDIA & ORS	HARVINDER OBEROI, MAJEDAR JANGRA, SAAHILA LAMBA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: M D JANGRA (JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
55	CM APPL. 61008/2023(CM For Restoration) In W.P.(C)-7770/2017(Disposed off case)	RAMESH KUMAR AND ORS V/s UNION OF INDIA AND ORS	KULDEEP SINGH, MAJEDAR JANGRA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: M D JANGRA (JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
PART-HEARD MATTERS				
56	W.P.(C)-3989/2025 CM APPL. 18542/2025 CM APPL. 18543/2025	SANJEEV KUMAR V/s UNION OF INDIA AND OTHERS	SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(SONU.MAHLAWAT2@GMAIL.COM)(9050503727)(PETITIONER) UNION OF INDIA, NAVY, DEFSECY, (UOIDHC@GMAIL.COM, CNS@NAVY.GOV.IN, WNCABS@NAVY.GOV.IN, DEFSECY@NIC.IN)(1123384193)(RESPONDENT)		

NOTE:CM APPL.24289/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-5601/2024 LISTED AT ITEM NO.16

25.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 34
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE MANOJ JAIN
HON'BLE MR. JUSTICE DHARMESH SHARMA

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CRL.M.C.-1504/2015 CRL.M.A. 5543/2015 CRL.M.A. 4435/2017 CRL.M.A. 4436/2017	MUKESH SAHNI & ANR V/s D R I & ORS	RAKTIM GOGOI	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
50	CONT.CAS(C)-571/2025 CM APPL. 22001/2025 WITH RFA(OS) 49/2024	TANI SANDHU BHARGAVA V/s SHUMITA DIDI SANDHU	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(LAKSH@LAKSHKHANNA.IN)(9910900059)(PETITIONER) DIDI SHUMITA(DIDISHUMITA@GMAIL.COM)(0)(RESPONDENT) H SUKHIJA(H.SUKHIJA@YAHOO.COM)(0)(RESPONDENT) ALOK GUPTA (GUPTA111ALOK@GMAIL.COM)(0)(RESPONDENT)		
51	RFA(OS)-49/2024 WITH RFA(OS) 4/2025	MRS SHUMITA SANDHU V/s MRS TANI SANDHU BHARGAVA	ALOK GUPTA, ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ALOK GUPTA(GUPTA111ALOK@GMAIL.COM)(9810076539)(PETITIONER) LAKSH(LAKSH@LAKSHKHANNA.IN)(0)(RESPONDENT) SUKHIJA ASSOCIATES(H.SUKHIJA@YAHOO.COM)(9871130195)(PETITIONER) LAKSH(LAKSH@LAKSHKHANNA.IN)(0)(RESPONDENT)		
52	FAO (COMM)-102/2025 CM APPL. 24576/2025 CM APPL. 24577/2025	PRAVEEN JINDAL V/s RAMESH CHAND GUPTA	MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER) MAYANK (MAYANK@MANUVIDHISHALA.IN)(0)(RESPONDENT)		
53	FAO(OS) (COMM)-69/2025 CM APPL. 24566/2025 CM APPL. 24567/2025 CM APPL. 24568/2025	M/S IRB AHMEDABAD VADODARA SUPER EXPRESS TOLLWAY PVT. LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA THROUGH ITS DIRECTOR	AALAM BIR SINGH NIJJAR	
		OTHER DETAILS OF ADVOCATES: ALAM BIR SINGH NIJJAR(AALAMNIJJAR@GMAIL.COM)(9958558611)(PETITIONER) ANKUR MITTAL(ANKURMITTALAWYER@GMAIL.COM)(0)(RESPONDENT) ABHAY GUTPA(ADV.ABHAYGUPTA@GMAIL.COM)(0)(RESPONDENT)		
54	CM APPL. 24595/2025 CM APPL. 24596/2025 CM APPL. 24597/2025 REVIEW PET. 238/2025 In W.P.(C)-685/2025	M/S S R ENTERPRISES V/s PR. COMMISSIONER OF GOODS AND SERVICE TAX, EAST DELHI	PRANAY JAIN, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT) PRANNAYJAIN(PRANNAYJAININ@GMAIL.COM)(0)(RESPONDENT)		
55	CM APPL. 24602/2025 CM APPL. 24603/2025	M/S TRIX INDIA SALES CORPORATION V/s PRINCIPAL COMMISSIONER OF	PRANAY JAIN, ADITYA SINGLA	

	CM APPL. 24604/2025 CM APPL. 24605/2025 REVIEW PET. 242/2025 In W.P.(C)-1314/2025	GOODS AND SERVICE TAX EAST DELHI		
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) LEGAL BRANCH OF GST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT)		
56	REVIEW PET. 241/2025 In W.P.(C)-2461/2025 WITH W.P.(C) 1314/2025 W.P.(C) 685/2025 W.P.(C) 2867/2025	M/S ROYAL ENTERPRISES V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX EAST DELHI	PRANAY JAIN, AKASH PANWAR	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) AKASH PANWAR(AKASH.PWR03@GMAIL.COM)(9910296585)(RESPONDENT) AKASH PANWAR(AKASH.PWR03@GMAIL.COM)(9910296585)(RESPONDENT) PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(0)(RESPONDENT)		
57	CM APPL. 24599/2025 CM APPL. 24600/2025 CM APPL. 24601/2025 REVIEW PET. 240/2025 In W.P.(C)-2867/2025	M/S COMPACT ENTERPRISES V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX EAST DELHI	PRANAY JAIN, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(PETITIONER) PRANNAYA JAIN(PRANNAYJAIN@GMAIL.COM)(0)(RESPONDENT)		
58	CM APPL. 24606/2025 CM APPL. 24607/2025 REVIEW PET. 243/2025 In W.P.(C)-2782/2025(Disposed off case)	VIRTUAL WALLET SYSTEMS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	SAURAV	
		OTHER DETAILS OF ADVOCATES: SAURAV SHARMA(SRVSHARMA.ADV@GMAIL.COM)(9999046369)(PETITIONER) HARPREET SINGH, YOGESH KUMAR BHARDWAJ(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, ADVOCATEYOGESHKUMARBHARDWAJ@GMAIL.COM)(0)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, LEGAL CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SAURAV SHARMA(SRVSHARMA.ADV@GMAIL.COM)(9999046369)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDIGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, HARPREETGSTSTANDINGC)(0)(RESPONDENT)		
59	W.P.(CRL)-1317/2025 CRL.M.A. 12406/2025	BABITA BISHT V/s STATE OF NCT OF DELHI & ORS.	MOHIT RANA	
		OTHER DETAILS OF ADVOCATES: MOHIT RANA (ADMIN@MOHITRANANLAWOFFICES.COM)(9599111171)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-121/2025)
AFTER NOTICE MISC. MATTERS				
60	W.P.(C)-2033/2025 CM APPL. 9587/2025	RAKSHA GUPTA & ANR. V/s CANARA BANK & ORS.	RAJAT JAIN	
		OTHER DETAILS OF ADVOCATES: TUHIN & RAJAT JAIN(LAWYERTUHIN@GMAIL.COM, ADVRAJATJAIN@GMAIL.COM)(9711117112)(PETITIONER) ANANT JAIN(JAIN10ANANT@GMAIL.COM)(0)(RESPONDENT) PRADEEP(PRADEEP@RADNPARTNERS.COM)(0)(RESPONDENT)		
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
61	W.P.(C)-13954/2018	MOHD KASIM V/s THE NAINITAL BANK LTD & ANR	SYED HUSAIN ADIL TAQVI, PRATITI RUNGTA, AJAY KUMAR SEJWAL	
		OTHER DETAILS OF ADVOCATES: SYED HUSAIN ADIL TAQVI(9911694947)(PETITIONER) AJAY KUMAR SEJWAL(SEJWAL.AJAY@GMAIL.COM)(9711179211)(PETITIONER)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
66	CM APPL. 24508/2025 REVIEW PET. 232/2025 In W.P.(C)-9020/2020(Disposed off case) WITH W.P.(C) 10687/2020 W.P.(C) 8331/2020 W.P.(C) 466/2021 W.P.(C) 475/2021 W.P.(C) 547/2021 W.P.(C) 2019/2021 W.P.(C) 2072/2021 W.P.(C) 4723/2021 W.P.(C) 4320/2021 W.P.(C) 4343/2021 W.P.(C) 10383/2021 W.P.(C) 9044/2020	RAJENDRI SINGH CHHETRI & ORS. V/s HOTEL CORPORATION OF INDIA AND ORS	RUCHIKA RATHI, NEETICA SHARMA, NEETICA SHARMA	
		OTHER DETAILS OF ADVOCATES: RUCHIKARATHI(RUCHIKA.ADV@GMAIL.COM)(9711154508)(PETITIONER) RUCHIKA RATHI(RUCHIKA@CRBLAW.IN)(9711154508)(PETITIONER) MV KINI LAW FIRM(DELHI@MVKINI.COM)(24371038)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VARNIT VASHISTHA(DELHI@MVKINI.COM)(9810680998)(PETITIONER) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(RESPONDENT)		
FOR ADMISSION				

67	W.P.(C)-3853/2025	PROMILA ANAND V/s DIRECTORATE OF EDUCATION & ANR.	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: NITIN GOEL(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) GNPS(GNPS_RG64@REDIFFMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, GNCTD, DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
68	W.P.(C)-340/2025 CM APPL. 1710/2025 CM APPL. 1711/2025 CM APPL. 19162/2025	PROMILA ANAND V/s GURU NANAK PUBLIC SCHOOL & ORS.	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: MAYANK GOEL, NITIN GOEL(MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT, DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, DIREDU@NIC.IN)(0)(RESPONDENT) GURU NANAK PUBLIC SCHOOL(GNPS_RG64@REDIFFMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.24464/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2541/2025 LISTED AT ITEM NO.08

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
95	CM APPL. 24511/2025 In RC.REV.-350/2016	MAHINDER KAUR (SINCE DECEASED) THR HER LEGAL REPRESENTATIVES & ORS V/s O P VERMA (SINCE DECEASED) THR HIS LEGAL REPRESENTATIVE	KAPIL KHER, KUNAL KHER, D K SHARMA, DINESH KUMAR SHARMA, ARUN KUMAR PANWAR, DSNR LEGAL ADVOCATES & SOLICITORS, SARTHAK BHARDWAJ, KUSHANK GARG, SARTHAK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: D K SHARMA()(9871583270)(PETITIONER) S PARTH (PARTH.S@REDIFFMAIL.COM)(0)(PETITIONER) KARITIKA (KRITIKA.KHURANA@DSNRLEGAL.COM)(0)(PETITIONER) KRITIKA(KRITIKA.KHURANA@DSNRLEGAL.COM)(0)(PETITIONER) D K SHARMA (DKS.LAWYER@GMAIL.COM)(9873706147)(RESPONDENT) KRITIKA KHURANA(INFO@DSNRLEGAL.COM)(9999541655)(PETITIONER) DINESH(DKS.LAWYER@GMAIL.COM)(0)(RESPONDENT) MR. PROSENJEET BANERJEE(PROSENJEET.BANERJEE.ASSOCIATES@GMAIL.COM)(0)(PETITIONER) KUSHANK GARG(KUSHANKGARG25@GMAIL.COM)(9764775337)(PETITIONER) SARTHAK BHARDWAJ(SARTHAKBHARDWAJ25@GMAIL.COM)(9799599934)(RESPONDENT)		
96	CM APPL. 24547/2025 In RFA-36/2023	M/S TAMTA CONSTRUCTION CO.PVT LTD V/s DEVENDRA SINGH	ASHOK KUMAR MISHRA, DHEERAJ KUMAR NAYAL	
		OTHER DETAILS OF ADVOCATES: B. DHULL(ADVAKKMM@GMAIL.COM)(0)(PETITIONER) DINESH(DINESHME.SINGH@GMAIL.COM, DEVENDRA.UISPL@GMAIL.COM)(0)(RESPONDENT) DHEERAJ K. NAYAL(KNDHEERAJ20032YAHOO.CO.IN)(9810550260)(PETITIONER) DHEERAJ KUMAR NAYAL(KNDHEERAJ2003@YAHOO.CO.IN)(9810550260)(PETITIONER)		

		DHEERAJ KUMAR NAYAL(KNDHEERAJ2003@YAHOO.CO.IN)(9810550260)(RESPONDENT)		
97	CM APPL. 24540/2025 In RFA-131/2024	KULDEEP SINGH V/s SOHAN SINGH & ORS.	ABHAY PRATAP SINGH, SACHIN BANDOONI	
		OTHER DETAILS OF ADVOCATES: ABHAY PRATAP SINGH(ABHAYPSINGH12@GMAIL.COM)(8630526191)(PETITIONER) SACHDEVA(SACHDEVAANDSACHDEVA@GMAIL.COM)(0)(RESPONDENT) SACHDEVAAND(SACHDEVAANDSACHDEVA@GMAIL.COM)(0)(RESPONDENT) ABHAY PRATAP SINGH(ABHAYPSINGH12@GMAIL.COM)(8630526191)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM, AAYUSHI1309@GMAIL.COM)(0)(RESPONDENT) SACHIN BANDOONI(CSSACHINBANDOONI@GMAIL.COM)(9650156702)(RESPONDENT)		
98	CM APPL. 24516/2025 In RFA-272/2025	R K BHUTANI AND SOSN V/s KAMAL ARORA	ARUN VOHRA	
		OTHER DETAILS OF ADVOCATES: ARUN VOHRA (ARUNVOHRA18@GMAIL.COM)(9811089104)(PETITIONER) SUDEEP SINGH (SUDEEPSINGHOFFICE@GMAIL.COM)(0)(RESPONDENT)		
99	RFA-367/2025 CM APPL. 24080/2025 CM APPL. 24081/2025 CM APPL. 24135/2025	ISHWAR SINGH KANDERA V/s RANVEER SINGH	SUNNY KADIYAN	Listing Remarks: AT 04:00 P.M.
		OTHER DETAILS OF ADVOCATES: SUNNY KADIYAN(SUNNYKADIYANADVOCATE@GMAIL.COM)(9999853856)(PETITIONER) KUMAR PRADEEP(KUMARPRADEEP111@YAHOO.COM)(0)(RESPONDENT)		
100	CRL.M.A. 11124/2025 In W.P.(CRL)-194/2025	CA SANJAY DHAWAN & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ORS.	MANDEEP SINGH VINAİK, ISHAAN CHAWLA	
		OTHER DETAILS OF ADVOCATES: ANJALI SHARMA(OPERATIONS@INTEGALLAWOFFFICES.COM)(0)(PETITIONER) ANJALI SHARMA(OPERATIONS@INTEGALLAWOFFFICES.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ISHAAN CHAWLA(ISHAAN22CHAWLA@GMAIL.COM)(9910264203)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR ADMISSION				
101	RFA-264/2025 CM APPL. 16622/2025 CM APPL. 16623/2025	SMT SURENDER VATS & ANR. V/s SHRI RAJESH SHARMA & ORS.	R Y KALIA	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.24259/2025 SHALL BE TAKEN UP ALONGWITH RFA-515/2018 LISTED AT ITEM NO.59

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	CRL.M.A. 12607/2025 In BAIL APPLN.-1218/2025	IKABAL V/s STATE OF NCT OF DELHI	NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: VISHAL KUMAR(VISHALKU1994@GMAIL.COM)(8511601438)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NISHANT NAIN(NAINNSIHANT3748@GMAIL.COM)(9818366274)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-402/2023) BAIL APPLN. 928/2025 FILED BY IKABAL (DISPOSED ON : 2025-03-19) CRL.M.C. 1740/2025 FILED BY VINOD KUMAR & ORS. (DISPOSED ON : 2025-03-12) P.S.-FIR NO. :(NEW FRIENDS COLONY-402/2023)
52	CRL.M.A. 12612/2025 In W.P.(CRL)-819/2023	KHYATI TOMAR & ORS. V/s STATE (NCT) OF DELHI & ANR.	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: BHUMIT SOLANKI(ADV.BHUMITSOLANKI@GMAIL.COM)(9810647799)(PETITIONER) BHUMIT SOLANKI(ADV.BHUMITSOLANKI@GMAIL.COM)()(PETITIONER) HONOURIN(CONTACT@HONOURINBOOKS.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHUMIT SOLANKI(ADV.BHUMITSOLANKI@GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHUMIT SOLANKI(ADV.BHUMITSOLANKI@GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SOLANKI (SOLANKIBHUMT20092GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-524/2022) W.P.(CRL) 3132/2022 FILED BY KHYATI TOMAR & ORS. (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(ANAND VIHAR-524/2022)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	CRL.M.A. 12617/2025 CRL.M.A. 12618/2025 In BAIL APPLN.-146/2015(Disposed off case)	SAMRAT SINGH NIRULA & ORS. V/s STATE OF NCT OF DELHI	ARANYAK PATHAK, MANDEEP SINGH VINAIK, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES: MANDEEP SINGH VINAIK(OPERATIONS@INTEGALLAWOFFFICES.COM)(9810001275)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-12/2015) BAIL APPLN. 145/2015 FILED BY DAMAN BABBAR NIRULA & ORS. (DISPOSED ON : 2015-05-12) W.P.(CRL) 563/2015 FILED BY JATINDER KAUR NARANG & ORS (DISPOSED ON : 2015-04-10) CRL.M.C. 2751/2016 FILED BY JATINDER KAUR NARANG (DISPOSED ON : 2016-08-10) CRL.M.C. 2748/2016 FILED BY MANRICH SINGH NARANG (DISPOSED ON : 2016-08-10) CRL.M.C. 2753/2016 FILED BY JHELUM NARANG (DISPOSED ON : 2016-08-10) CRL.M.C. 3414/2016 FILED BY MANRICH SINGH NARANG & ORS. (DISPOSED ON : 2018-09-27) CRL.M.C. 2752/2016 FILED BY SURINDER KAUR NIRULA (DISPOSED ON : 2016-08-10) CRL.M.C. 2749/2016 FILED BY DAMAN BABBAR NIRULA (DISPOSED ON : 2016-08-10) CRL.M.C. 3428/2016 FILED BY GAURAV KALRA & ORS. (DISPOSED ON : 2018-09-27) CRL.M.C. 3403/2016 FILED BY GAURAV KALRA & ORS (DISPOSED ON : 2016-09-16) CRL.M.C. 3415/2016 FILED BY MANRICH SINGH NARANG & ORS. (DISPOSED ON : 2016-09-16) CRL.M.C. 2015/2025 FILED BY MANRICH SINGH NARANG & ORS. (D. OF HEARING : 2025-07-16) P.S.-FIR NO. :(NEW FRIENDS COLONY-12/2015)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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lalit.684@dhc.nic.in

CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
132	CM APPL. 24551/2025 In LA.APP.-37/2021	UNION OF INDIA V/s KRISHAN KUMAR & ANR.	SANJAY KUMAR PATHAK, MOOL CHAND VERMA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(9810862947)(RESPONDENT) M C VERMA(MCVERMA74@GMAIL.COM)(9811171661)(RESPONDENT) M C VERMA(MCVERMA74@GMAIL.COM)(9811171661)(PETITIONER) DR. RAHUL CHHOKER(GNCTD.SCLA.SKP@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
133	CM APPL. 24549/2025 In LA.APP.-112/2021	UNION OF INDIA , V/s SHRI ASHOK KUMAR VATS & ORS.	SANJAY KUMAR PATHAK, MOOL CHAND VERMA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(9810862947)(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(9810862947)(RESPONDENT) S K YADAV(SURESH1962ADVOCATE@GMAIL.COM)(9810677161)(RESPONDENT) DR. RAHUL CHHOKER(GNCTD.SCLA.SKP@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
134	CM APPL. 24550/2025 In LA.APP.-10/2022	UNION OF INDIA V/s KANWAR PAL & ANR.	SANJAY KUMAR PATHAK, MOOL CHAND VERMA	

		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) KAUSHAL KUMAR (KUMARKAUSHAL220@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(9810862947)(RESPONDENT) M C VERMA(MCVERMA74@GMAIL.COM)(9811171661)(PETITIONER) DR. RAHUL CHHOKER(GNCTD.SCLA.SKP@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN\)(0)(RESPONDENT)		
FOR ADMISSION				
135	W.P.(C)-10850/2019 CM APPL. 44897/2019 CM APPL. 45233/2019 WITH W.P.(C) 10859/2018	MDD MEDICAL SYSTEMS (INDIA) PVT. LTD. V/s DELHI INTERNATIONAL ARBITRATION CENTRE AND ORS.	ANIMESH KUMAR AND SUMIT KUMAR, JAYANT KUMAR MEHTA, JEETENDER GUPTA, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR AND SUMIT KUMAR()(9999703460)(PETITIONER) ANIMESH KUMAR AND SUMIT KUMAR()(9999703460)(PETITIONER) JAYANT KUMAR MEHTA(JAYANTMEHTA@LIVE.IN)(9810222511)(RESPONDENT) JEETENDER GUPTA(GUPTAJEETENDER@GMAIL.COM)(9810050748)(PETITIONER) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT)		
136	W.P.(C)-10859/2019 CM APPL. 44913/2019	LSR MEDICAL PVT LTD V/s DELHI INTERNATIONAL ARBITRATION CENTRE THROUGH ITS COORDINATOR & ORS	ANIMESH KUMAR, JAYANT KUMAR MEHTA, JEETENDER GUPTA, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR()(9999703460)(PETITIONER) JAYANT KUMAR MEHTA(JAYANTMEHTA@LIVE.IN)(9810222511)(RESPONDENT) JAYANT KUMAR MEHTA(JAYANTMEHTA@LIVE.IN)(9810222511)(RESPONDENT) JAYANT KUMAR MEHTA(JAYANTMEHTA@LIVE.IN)(9810222511)(RESPONDENT) JEETENDER GUPTA(GUPTAJEETENDER@GMAIL.COM)(9810050748)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
56	CRL.M.C.-2713/2025 CRL.M.A. 12169/2025 CRL.M.A. 12170/2025 WITH CRL.M.C. 2736/2025	HARSH SEHGAL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MOHAMMED AZHAR	
		OTHER DETAILS OF ADVOCATES:		

		MOHAMMED AZHAR(ARORALAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
57	CRL.M.C.-2736/2025 CRL.M.A. 12252/2025 CRL.M.A. 12253/2025	HARSH SEHGAL V/s STATE & ANR.	MOHAMMED AZHAR
		OTHER DETAILS OF ADVOCATES: MOHAMMED AZHAR (ARORLAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
87	CM APPL. 24548/2025 In MAC.APP.-579/2016(Disposed off case)	NATIONAL INSURANCE CO LTD V/s BISHAMBAR SINGH & ORS	C S PARASHER, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR()(9560830290)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		
88	CM APPL. 24526/2025 In MAC.APP.-96/2025	BAJAJ ALLIANZ GENERAL INURANCE CO LTD V/s SMT KULVIR KAUR WIFE OF DECEASED & ORS.	JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(9910385880)(PETITIONER)		

NOTE:CM APPL.24318/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-11495/2024 LISTED AT ITEM NO.66

NOTE:CM APPL.24314/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-8699/2019 LISTED AT ITEM NO.14

NOTE:CM APPL.24376/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3743/2022 LISTED AT ITEM NO.32

COURT NO. 48

HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
67	CM APPL. 24559/2025 In W.P.(C)-2136/2024	AMIR SINGH V/s UNION OF INDIA AND OTHERS	HEMANT PHALPHER, JAI ANANT DEHADRAI, ANIL SONI, ATHARVA LEGAL, RIPUDAMAN SINGH BHARDWAJ, UJJWAL CHAUDHARY, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM){}(RESPONDENT) SIDDHANT SHARMA(OFFICE@DEHADRAI.IN)(9588276327)(PETITIONER) HEMANT , UNION OF INDIA, ADHOC(HEMNAT@PHALPHER.COM, UOIDHC@GMAIL.COM, ADHOC.COMMITTEE.VFI@GMAIL.COM)(1123384193)(RESPONDENT) SIDDHARTH SHARMA(OFFICE@DEHADRAI.IN)(9588276327)(PETITIONER) HEMANT, UNION OF INDIA, ADHOC COMMITTE(HEMANT@PHALPHER.COM, UOIDHC@GMAIL.COM, ADHOC.COMMITTEE.VFI@GMAIL.COM){}(RESPONDENT) PHALPHER(OFFICE@PHALPHER.COM){}(PETITIONER) PHALPHER(OFFICE@PHALPHER.COM){}(PETITIONER) PHALPHER(OFFICE@PHALPHER.COM){}(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) RIPU DAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT) DHAVAL DESPANDE(DHAVAL.DS@GMAIL.COM){0}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) VIKASH SINGH(INFO@RSINGHASSOCIATES.COM)(9903072141)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
68	W.P.(C)-5386/2025 CM APPL. 24553/2025 CM APPL. 24554/2025	RAM LAL & ORS. V/s NDMC NEW DELHI MUNICIPAL COUNCIL & ORS.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(SANJAYKMAGICAL@YAHOO.COM)(9911303702)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM, CHAIRPERSON@NDMC.GOV.IN, SECRETARY@NDMC.GOV.IN){0}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
69	RC.REV.-98/2023	MADAN MOHAN V/s SANGEETA VERMA & ORS.	RAJIV BAJAJ, VIJAY KUMAR WADHWA, RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ, KARAN PRAKASH(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER)		

		R SINGH(RSINGHADVO@GMAIL.COM)()(RESPONDENT) VIJAY KUMAR WADHWA(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER)	
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NOTE:CM APPL.24288/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-14333/2023 LISTED AT ITEM NO.35

NOTE:CM APPL.24287/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-11208/2024 LISTED AT ITEM NO.38

NOTE:CM APPL.24381/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-14333/2023 LISTED AT ITEM NO.35

NOTE:CM APPL.24539/2025 SHALL BE TAKEN UP ALONGWITH RFA-114/2012 LISTED AT ITEM NO.14

NOTE:CM APPL.24544/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-5358/2025 LISTED AT ITEM NO.59

COURT NO. 21

HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

NOTE:CM APPL.24309/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3969/2025 LISTED AT ITEM NO.17

NOTE:CM APPL.24303/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3540/2025 LISTED AT ITEM NO.51

NOTE:CM APPL.24344/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-816/2019 LISTED AT ITEM NO.33

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
 POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
37	CM APPL. 24558/2025 In W.P.(C)-17263/2024(Disposed off case)	SHAHBAZ ALAM & ORS. V/s LT. GOVERNOR GNCT OF DELHI & ORS.	D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SANTOSH KUMAR TRIPATHI, PSTOLG, DG HOME(STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN, DGHOME@NIC.IN)(9868250806)(RESPONDENT) GNCTD, AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) YEESHU JAIN(AVNISHAHLAWAT@YAHOO.COM, YEESHUJAIN@YAHOO.COM)(0)(RESPONDENT)		
38	CM APPL. 24557/2025 In W.P.(C)-17264/2024(Disposed off case)	MOHAN SINGH & ORS. V/s LT. GOVERNOR GNCT OF DELHI & ORS.	D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SANTOSH KUMAR TRIPATHI, PSTOLG, DG HOME(STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN, DGHOME@NIC.IN)(9868250806)(RESPONDENT) GNCTD, AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) D K RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) AVNISH AHLAWAT(DGHOME@NIC.IN, AVNISHAHLAWAT@YAHOO.COM, YEESHJAIN@YAHOO.COM)(0)(RESPONDENT)		
39	CM APPL. 24556/2025 In W.P.(C)-17265/2024(Disposed off case)	YOGESH DAGAR & ORS. V/s LT. GOVERNOR GNCT OF DELHI & ORS.	D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SANTOSH KUMAR TRIPATHI, PSTOLG, DG HOME(STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN, DGHOME@NIC.IN)(9868250806)(RESPONDENT) GNCTD, AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) D K RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) AVNISH AHLAWAT(DGHOME@NIC.IN, AVNISHAHLAWAT@YAHOO.COM, YEESHJAIN@YAHOO.COM)(0)(RESPONDENT)		
40	CM APPL. 24552/2025 In W.P.(C)-17267/2024(Disposed off case)	VIJAY SINGH & ORS. V/s LT. GOVERNOR GNCT OF DELHI & ORS.	D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SANTOSH KUMAR TRIPATHI, PSTOLG, DG HOME(STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN, DGHOME@NIC.IN)(9868250806)(RESPONDENT) GNCTD, AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) D K RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	CM APPL. 24555/2025 In W.P.(C)-17268/2024(Disposed off case)	NEETU & ORS. V/s LT. GOVERNOR GNCT OF DELHI & ORS.	D.K. RUSTAGI	

		OTHER DETAILS OF ADVOCATES: MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) AVNISH AHLAWAT, SANTOSH KUMAR TRIPATHI, PSTOLG(AVNISHAHLAWAT@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN)(9868250806)(RESPONDENT) DG HOME(DGHOME@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
42	W.P.(C)-5385/2025 CM APPL. 24541/2025 CM APPL. 24542/2025	RANI SHARMA V/s GOVERNMENT OF NCT OF DELHI AND ORS.	ADARSH KUMAR GUPTA	Remarks: SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.24301-02/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-4107/2023 LISTED AT ITEM NO.19

NOTE:CM APPL.24374/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-17864/2024 LISTED AT ITEM NO.17

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
 AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
 ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
 COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
62	BAIL APPLN.-1067/2025 CRL.M.A. 12267/2025 CRL.M.A. 12268/2025	GURU SEWAK SINGH V/s STATE GOVT OF NCT OF DELHI	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (ADV.NPANWAR@GMAIL.COM)(9818852882)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAVEEN PANWAR(ADV.NPANWAR@GMAIL.COM)(9818852882)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-413/2021) BAIL APPLN. 4333/2021 FILED BY AMRITPAL SINGH (DISPOSED ON : 2022-01-20) BAIL APPLN. 916/2024 FILED BY GURUSEWAK SINGH (DISPOSED ON : 2024-07-29) P.S.-FIR NO. :(MOHAN GARDEN-413/2021)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
63	BAIL APPLN.-585/2025 CRL.M.A. 4174/2025 WITH BAIL APPLN. 630/2025 BAIL APPLN. 839/2025 BAIL APPLN. 1082/2025 BAIL APPLN. 1138/2025 BAIL APPLN. 1350/2025	AMAR SINGH V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-261/2024) BAIL APPLN. 3541/2024 FILED BY KOSHINDER (DISPOSED ON : 2025-01-16) BAIL APPLN. 3714/2024 FILED BY NAVED (DISPOSED ON : 2024-11-18) BAIL APPLN. 630/2025 FILED BY MOHD.UMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 839/2025 FILED BY BRIJESH KUMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1082/2025 FILED BY NAVED (D. OF HEARING : 2025-04-25) BAIL APPLN. 1138/2025 FILED BY AMIR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1350/2025 FILED BY GAURAV KUMAR @ GAURAV AGGARWAL (D. OF HEARING : 2025- 04-25) P.S.-FIR NO. :(KASHMERE GATE-261/2024)
64	BAIL APPLN.-1082/2025	NAVED V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-261/2024) BAIL APPLN. 3541/2024 FILED BY KOSHINDER

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		(DISPOSED ON : 2025-01-16) BAIL APPLN. 3714/2024 FILED BY NAVED (DISPOSED ON : 2024-11-18) BAIL APPLN. 585/2025 FILED BY AMAR SINGH (D. OF HEARING : 2025-04-25) BAIL APPLN. 630/2025 FILED BY MOHD.UMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 839/2025 FILED BY BRIJESH KUMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1138/2025 FILED BY AMIR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1350/2025 FILED BY GAURAV KUMAR @ GAURAV AGGARWAL (D. OF HEARING : 2025- 04-25) P.S.-FIR NO. :(KASHMERE GATE-261/2024)
65	BAIL APPLN.-1138/2025	AMIR V/s STATE NCT OF DELHI	KARAN VERMA	
		OTHER DETAILS OF ADVOCATES: KARAN VERMA(VERMA447@GMAIL.COM)(9643510924)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-261/2024) BAIL APPLN. 3541/2024 FILED BY KOSHINDER (DISPOSED ON : 2025-01-16) BAIL APPLN. 3714/2024 FILED BY NAVED (DISPOSED ON : 2024-11-18) BAIL APPLN. 585/2025 FILED BY AMAR SINGH (D. OF HEARING : 2025-04-25) BAIL APPLN. 630/2025 FILED BY MOHD.UMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 839/2025 FILED BY BRIJESH KUMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1082/2025 FILED BY NAVED (D. OF HEARING : 2025-04-25) BAIL APPLN. 1350/2025 FILED BY GAURAV KUMAR @ GAURAV AGGARWAL (D. OF HEARING : 2025- 04-25) P.S.-FIR NO. :(KASHMERE GATE-261/2024)
66	BAIL APPLN.-1350/2025 CRL.M.(BAIL) 885/2025	GAURAV KUMAR @ GAURAV AGGARWAL V/s STATE GOVT. OF NCT OF DELHI	GHANSHYAM YADAV	
		OTHER DETAILS OF ADVOCATES: GHANSHYAM YADAV (ADV.GSHYAM@GMAIL.COM)(9350487556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GHANSHYAM YADAV (ADV.GSHYAM@GMAIL.COM)(9350487556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-261/2024) BAIL APPLN. 3541/2024 FILED BY KOSHINDER (DISPOSED ON : 2025-01-16) BAIL APPLN. 3714/2024 FILED BY NAVED (DISPOSED ON : 2024-11-18) BAIL APPLN. 585/2025 FILED BY AMAR SINGH (D. OF HEARING : 2025-04-25) BAIL APPLN. 630/2025 FILED BY MOHD.UMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 839/2025 FILED BY BRIJESH KUMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1082/2025 FILED BY NAVED (D. OF HEARING : 2025-04-25) BAIL APPLN. 1138/2025 FILED BY AMIR (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(KASHMERE GATE-261/2024)
67	BAIL APPLN.-630/2025 CRL.M.A. 4506/2025	MOHD.UMAR V/s STATE OF GNCT OF DELHI	BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BIBEK TRIPATHI(SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-261/2024) BAIL APPLN. 3541/2024 FILED BY KOSHINDER (DISPOSED ON : 2025-01-16) BAIL APPLN. 3714/2024 FILED BY NAVED (DISPOSED ON : 2024-11-18) BAIL APPLN. 585/2025 FILED BY AMAR SINGH (D. OF HEARING : 2025-04-25) BAIL APPLN. 839/2025 FILED BY BRIJESH KUMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1082/2025 FILED BY NAVED (D. OF HEARING : 2025-04-25) BAIL APPLN. 1138/2025 FILED BY AMIR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1350/2025 FILED BY GAURAV KUMAR @ GAURAV AGGARWAL (D. OF HEARING : 2025- 04-25)

				P.S.-FIR NO. :(KASHMERE GATE-261/2024)
68	BAIL APPLN.-839/2025	BRIJESH KUMAR V/s STATE NCT OF DELHI & ANR.	BHUPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-261/2024) BAIL APPLN. 3541/2024 FILED BY KOSHINDER (DISPOSED ON : 2025-01-16) BAIL APPLN. 3714/2024 FILED BY NAVED (DISPOSED ON : 2024-11-18) BAIL APPLN. 585/2025 FILED BY AMAR SINGH (D. OF HEARING : 2025-04-25) BAIL APPLN. 630/2025 FILED BY MOHD.UMAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1082/2025 FILED BY NAVED (D. OF HEARING : 2025-04-25) BAIL APPLN. 1138/2025 FILED BY AMIR (D. OF HEARING : 2025-04-25) BAIL APPLN. 1350/2025 FILED BY GAURAV KUMAR @ GAURAV AGGARWAL (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(KASHMERE GATE-261/2024)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK
<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcHY/edit?pli=1>
AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
97	CM APPL. 24521/2025 In CONT.CAS(C)-461/2024	SHRIKANT PANDEY V/s FANZINEINDIA MEDIA PRIVATE LIMITED & ORS.	HARISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SHRIKANT PANDEY(SHRIKANT@THECEO.IN)(8585954745)(PETITIONER) HARISH KUMAR(HARISH@BARAHAMILEGALSERVICES.COM)(8285202359)(PETITIONER) ABHISHEK (ABHISHEK.DUBEY089@GMAIL.COM)(9871461861)(RESPONDENT) ASHISH(K.ASHISH061993@GMAIL.COM)(7011197831)(RESPONDENT)		
98	CM APPL. 24520/2025 In CONT.CAS(C)-629/2024(Disposed off case)	SHRI SATVIR GUPTA V/s MS ISHLAWATI	SURESH CHAND SINGHAL, ANIL KUMAR BHAKTA	
		OTHER DETAILS OF ADVOCATES: SATVIR()(9818660889)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) ANPANDEY(ANPANDEYLEGAL@GMAIL.COM)()(RESPONDENT) ISHLAWATI()(9549366748)(RESPONDENT) A K BHAKTA(AKBHAKTADVOCATE@GMAIL.COM)(9312985121)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(0)(RESPONDENT) ANIL KUMAR BHAKTA(AKBHAKTADVOCATE@GMAIL.COM)(9312985121)(PETITIONER)		
99	CM APPL. 24522/2025(CM For Restoration) In CONT.CAS(C)-1826/2024(Disposed off case)	N C GOEL V/s MS R ALICE VAZ AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) SOURABH AHUJA(SOURABHAHUJA_75@GMAIL.COM)(9810714492)(PETITIONER) AVNISH(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		

100	CM APPL. 24531/2025 CM APPL. 24532/2025 In CONT.CAS(C)-1995/2024	SATISH KUMAR RUSTAGI AND ORS V/s SHRI GOVIND MOHAN AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) N B LAW FIRM(NBLAWFIRM@YAHOO.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.24530/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-1949/2024 LISTED AT ITEM NO.16

NOTE:CM APPL.24533/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-1679/2024 LISTED AT ITEM NO.55

NOTE:CM APPL.24476/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-5658/2008 LISTED AT ITEM NO.60

NOTE:CM APPL.24545/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-639/2025 LISTED AT ITEM NO.86

25.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
78	BAIL APPLN.-1557/2025 CRL.M.A. 12215/2025 CRL.M.A. 12216/2025	AJAY YADAV V/s STATE OF NCT OF DELHI	BIPUL KUMAR	
		OTHER DETAILS OF ADVOCATES: BISWABANDHU (BANDHUCNLU@GMAIL.COM)(9971616269)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SADAR BAZAR-782/2024)

NOTE: CRL.M.A.12584/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-2989/2023 LISTED AT ITEM NO.52

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
63	CM APPL. 24527/2025 CM APPL. 24528/2025 In CM(M)-1428/2022	MEHAR SINGH NAGPAL V/s ANCHAL BHATIA	KAWALJIT KAUR DANG, SIDDHARTH KAUSHIK, SANSKAR AGGARWAL, SIDDHARTH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAWALJIT KAUR & JAIDEEP SINGH(ADV.KAWALKD@GMAIL.COM)(9999229460)(PETITIONER) ANCHAL BHATIA()(9958959869)(RESPONDENT) SANSKAR AGGARWAL(ADV.SANSKARAGGARWAL@GMAIL.COM)(7838837246)(RESPONDENT) SIDDHARTH KAUSHIK(SIDDHARTH38KAUSHIK@GMAIL.COM)(9654307979)(PETITIONER)		
64	CM APPL. 24517/2025 CM APPL. 24518/2025 In CM(M)-1901/2023	INDRAVATI AND ORS V/s MUKESH AND ORS	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ADVOCATE.ABHISHEKKUMAR@GMAIL.COM)(9891138990)(PETITIONER) SUNIL SEHRAWAT(SUNILSEHRAWAT75@GMAIL.COM)(0)(RESPONDENT) SANGITA DAGAR(SANGITADAGAR@ICLOUD.COM)(0)(RESPONDENT) ABHISHEK KUMAR(ADVOCATE.ABHISHEKKUMAR@GMAIL.COM)(9891138990)(PETITIONER) ABHISHEK KUMAR(ADVOCATE.ABHISHEKKUMAR@GMAIL.COM)(9891138990)(PETITIONER) SUNIL (SUNILSEHRAWAT75@GMAIL.COM)(0)(RESPONDENT) SANGITA (SANGITADAGAR@ICLOUD.COM)(0)(RESPONDENT) SUNIL SEHRAWAT(SUNILSEHRAWAT75@GMAIL.COM)(0)(RESPONDENT) SUNIL SEHRAWAT(SUNILSEHRAWAT75@GMAIL.COM)(0)(RESPONDENT)		
65	REVIEW PET. 233/2025 In CM(M)-2574/2024	SHRISHTI BUILDHOME PVT. LTD. V/s POONAM MATHUR	DEEPAK VOHRA, VIPUL SHUKLA, POONAM MATHUR	
		OTHER DETAILS OF ADVOCATES: MADHU RENDRA KUMAR, RAJESH(MKUMAR_ADVOCATE@YAHOO.COM)(9818664351)(PETITIONER) POONAM()(9536776009)(RESPONDENT) RAJNISH MATHUR(GODANDGURUS@GMAIL.COM)(9536776009)(PETITIONER) SHRISHTI BUILDHOME(INFO@SHRISHTIBUILDHOME.COM)(0)(PETITIONER) M KUMAR(MKUMAR_ADVOCATE@YAHOO.COM)(0)(PETITIONER) LT COL RAJNISH MATHUR(GODANDGURS@GMAIL.COM)(9536776009)(RESPONDENT) MADHURENDRA(MKUMAR_ADVOCATE@YAHOO.COM)(0)(RESPONDENT) MADHURENDRA(MKUMAR_ADVOCATE@YAHOO.COM)(0)(PETITIONER) RAJNISH MATHUR(GODANDGURUS@GMAIL.COM)(9536776009)(RESPONDENT)		
66	CM APPL. 24519/2025 In CM(M)-2797/2024	RAHUL ARORA V/s PREETI ARORA	SAURAV KUMAR, SOUMYADIP CHAKRABORTY	
		OTHER DETAILS OF ADVOCATES: SHWETA (SANJAYPAL0045@GMAIL.COM)(9650646369)(PETITIONER) PRASHANT KUMAR(KUMAR.PRASHANT@KPNJLEGAL.COM)()(RESPONDENT) SHWETA AND SANJAY PAL (SANJAYPAL0045@GMAIL.COM)(9650646369)(PETITIONER) PRASHANT KUMAR(KUMAR.PRASHANT@KPNJLEGAL.COM)(0)(RESPONDENT)		
67	CM APPL. 24523/2025 In CM(M)-3590/2024	PAWAN KUMAR V/s ANIKET & ANR.	SAURAJ YADAV	

		OTHER DETAILS OF ADVOCATES: D B YADAV & SAURAV(YADAVLAWOFFICE2021@GMAIL.COM)(8448924500)(PETITIONER) LIBRA(LIBRAAADV73@GMAIL.COM)(0)(RESPONDENT) D B YADAV ANS SAURAJ YADAV()(9810911815)(PETITIONER) LIBRA ADV(LIBRAAADV73@GMAIL.COM)(0)(RESPONDENT)		
68	CM APPL. 24534/2025 In CM(M)-72/2025	M/S MONTEL V/s M/S THANDI RAM JAI NARAIN	NISHANT ANAND	
		OTHER DETAILS OF ADVOCATES:		
69	CM APPL. 24509/2025 CM APPL. 24510/2025 In CM(M)-353/2025	RUPINDER KAUR MAYLL V/s BHUSHAN JAIN	KAJAL CHANDRA	
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(8287386432)(PETITIONER) ADITYA RAJ(JAIN.ADITYARAJ@YAHOO.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
70	CM(M)-49/2024 CM APPL. 1560/2024	M/S A H WHEELER AND COMPANY PVT LTD V/s CHANDRESH KUMAR SINGH AND ORS	D. K. DEVESH	
		OTHER DETAILS OF ADVOCATES: DK DEVESH(ADV.DKDEVESH@GMAIL.COM)(9999779978)(PETITIONER) Y P SINGH(YPSINGHADVOCATE@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.24258/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-1485/2023 LISTED AT ITEM NO.18

NOTE:CM APPL.24369/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-2147/2024 LISTED AT ITEM NO.31

NOTE:CM APPL.24525/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-2117/2024 LISTED AT ITEM NO.30

NOTE:CM APPL.24543/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-206/2024 LISTED AT ITEM NO.41

25.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
34	CM APPL. 20247/2025 REVIEW PET. 234/2025 In W.P.(C)-13770/2021(Disposed off case)	PAWAN KUMAR TANEJA V/s KARUR VYASA BANK LTD & ANR.	SANIDHYA KUMAR, VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: HARSH SINHA(HARSH@KATYALASSOCIATES.COM)(9871508289)(PETITIONER) KVB LEGAL(KVBLEGAL@KVBMAIL.COM)()(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) REKHA ANAND AND VIJAY KUMAR(VIJAYKADVOCATE@GMAIL.COM)(9810344841)(PETITIONER) PAWANTANEJA(PAWANTANEJA80@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
63	CRL.M.(BAIL) 902/2025 In BAIL APPLN.-214/2025(Disposed off case)	RISHI LAL SHARMA V/s STATE OF NCT OF DELHI	SATYENDRA SINGH LINGWAL	
		OTHER DETAILS OF ADVOCATES: S.S LINGWAL (SS_LINGWAL@YAHOO.COM)(9811036187)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.S. LINGWAL(SS_LINGWAL@YHAAO.COM)(9811036187)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANHOLA-404/2022) BAIL APPLN. 2043/2024 FILED BY RISHI LAL SHARMA (DISPOSED ON : 2024-06-12) P.S.-FIR NO. :(RANHOLA-404/2022)

NOTE: CRL.M.A.12449/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-4993/2014 LISTED AT ITEM NO.37

NOTE: CRL.M.A.12451/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-4992/2014 LISTED AT ITEM NO.36

NOTE: CRL.M.A.12452/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-4993/2014 LISTED AT ITEM NO.37

NOTE: CRL.M.A.12453 & 12460/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-4988/2014 LISTED AT ITEM NO.35

NOTE: CRL.M.A.12461/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-4992/2014 LISTED AT ITEM NO.36

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
84	CRL.M.A. 12609/2025 CRL.M.A. 12610/2025 CRL.M.A. 12611/2025 In BAIL APPLN.-1063/2024(Disposed off case)	SAMEER MAHANDRU V/s DIRECTORATE OF ENFORCEMENT	DHRUV GUPTA	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DHRUV (OFFICE.DHRUVGUPTA@GMAIL.COM)(0)(PETITIONER) DHRUV (OFFICE.DHRUVGUPTA@GMAIL.COM)(0)(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 14/2022) BAIL APPLN. 443/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-03-06) W.P.(CRL) 666/2023 FILED BY P SARATH CHANDRA REDDY (DISPOSED ON : 2023-07-05) BAIL APPLN. 906/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) W.P.(CRL) 705/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) BAIL APPLN. 1177/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-04-12) BAIL APPLN. 1178/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2023-07-03) BAIL APPLN. 1266/2023 FILED BY P. SARATH CHANDRA REDDY (DISPOSED ON : 2023-05-08) CRL.M.C. 1070/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-07-31) BAIL APPLN. 1343/2023 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2023-10-19) BAIL APPLN. 562/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-07-03) CRL.M.C. 1419/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-04) BAIL APPLN. 1478/2023 FILED BY MANISH SISODIA (DISPOSED ON : 2023-07-03) BAIL APPLN. 2093/2023 FILED BY MR. AMANDEEP SINGH DHALL (DISPOSED ON : 2024-04-08) BAIL APPLN. 2600/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2024-10-03) BAIL APPLN. 3029/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-09-06) BAIL APPLN. 2727/2023 FILED BY AMIT ARORA (DISPOSED ON : 2024-09-17) BAIL APPLN. 1569/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-05-29) CRL.M.C. 3343/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) CRL.M.C. 3342/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) BAIL APPLN. 2005/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-08-10) BAIL APPLN. 3322/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2024-09-11) W.P.(CRL) 3134/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2025-01-08) W.P.(CRL) 3035/2023 FILED BY SANJAY SINGH (DISPOSED ON : 2023-10-20) BAIL APPLN. 621/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-03-07) BAIL APPLN. 76/2024 FILED BY SANJAY SINGH (DISPOSED ON : 2024-02-07) W.P.(CRL) 985/2024 FILED BY ARVIND KEJRIWAL

				<p>(DISPOSED ON : 2024-04-09) BAIL APPLN. 1675/2024 FILED BY SMT. KALVAKUNTLA KAVITHA (DISPOSED ON : 2024-07-01) BAIL APPLN. 2095/2024 FILED BY CHANPREET SINGH RAYAT (DISPOSED ON : 2024-09-09) BAIL APPLN. 1233/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-05-20) CRL.M.C. 4858/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05) BAIL APPLN. 1557/2024 FILED BY MANISH SISODIA (DISPOSED ON : 2024-05-21) CRL.M.C. 5116/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-07-18) BAIL APPLN. 2761/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-09-17) CRL.M.C. 7057/2024 FILED BY BENOY BABU (D. OF HEARING : 2025-07-31) CRL.M.C. 7828/2024 FILED BY PERNOD RICARD INDIA PVT. LTD. (D. OF HEARING : 2025-07-31) CRL.M.C. 9105/2024 FILED BY ARVIND KEJRIWAL (D. OF HEARING : 2025-05-05) CRL.M.C. 9420/2024 FILED BY MANISH SISODIA (D. OF HEARING : 2025-05-05) CRL.M.C. 9490/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05) W.P.(CRL) 496/2025 FILED BY BRINDCO SALES PRIVATE LIMITED (DISPOSED ON : 2025-02-20) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 14/2022)</p>
85	CRL.M.A. 12608/2025 In CRL.M.C.-10102/2024	RAJAN BATRA & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	VIGGYANA NAND SHARMA, RAJESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: R.K SINGH (RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R.K. SINGH(RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-129/2023) BAIL APPLN. 653/2025 FILED BY RAJAN BATRA (D. OF HEARING : 2025-04-29) BAIL APPLN. 656/2025 FILED BY NEERAJ BATRA (D. OF HEARING : 2025-04-29) P.S.-FIR NO. :(GREATER KAILASH-129/2023)

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
68	O.M.P.(I) (COMM.)- 146/2025 I.A. 10538/2025 I.A. 10539/2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD V/s GENSOL ENGINEERING LTD & ORS.	RAJESH JANGRA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

69	ARB.P.-1829/2024 I.A. 3269/2025 WITH ARB.P. 2090/2024	VILLUPURAM HIGHWAYS CONSTRUCTION PVT LTD V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	RAVI KRISHAN CHANDNA, SANTOSH KUMAR KUMAR	AT 2.30 P.M.
70	ARB.P.-2090/2024	SURYAPET KHAMMAM ROAD PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	KUMAR SHASHWATSINGH SAWNO	AT 2.30 P.M.
71	ARB.P.-2020/2024	PRISM JOHNSON LTD V/s DOOSAN POWER SYSTEMS INDIA PVT LTD	DEEPAK KHURANA, AGARWAL LAW ASSOCIATES	
72	ARB.P.-423/2025 I.A. 7558/2025 I.A. 10248/2025	PANAGARH PALSIT ROAD PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	NILAVA BANDYOPADHYAY	AT 2.30 P.M.
73	O.M.P.(I) (COMM.)-62/2024 I.A. 4288/2024 I.A. 10075/2025	M/S V AND L DIAGNOSTICS CENTRE LLP V/s M/S CLIX CAPITAL SERVICES PVT LTD	RAVI SHANKAR GARG, NAMAN SINGH BAGGA	
74	O.M.P.(I) (COMM.)- 406/2024 I.A. 46444/2024	CLIX CAPITAL SERVICES PVT. LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	RAVI SHANKAR GARG	

75	O.M.P.(I) (COMM.)- 407/2024 I.A. 46446/2024	CLIX CAPITAL SERVICES PVT LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	RAVI SHANKAR GARG	
76	O.M.P. (T) (COMM.)-2/2023 I.A. 221/2023	SKYLINE ENGINEERING CONTRACTS I PVT. LTD V/s SOHNA CITY, LLP	UDIT SETH	
77	I.A. 7791/2025 In CS(OS)- 952/2011	PRITPAL SINGH CHAWLA @ PRASERT SRI CHAWLA V/s SUKHDEV SINGH & ORS	MANMEET ARORA, RICHA KAPOOR, SAMARAT NIGAM, MUKTA DUTTA, SUMANT ABHIJIT, VIRMANI, NAVEEN SHARMA, SURENDRA MISHRA, PUNEET JAIN, A K PADHY, VOX JURIS, MANISH KR. TIWARI, PANWAR & ASSO., ABHIMANYU A WALIA, AJAY SONDHI, AMIT KUMAR, ABHIMANYU ARUN WALIA, VIVEKANAND, ANIL PANWAR, ANIL PANWAR, VIRMANI & VIRMANI	

25.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

78	CS(OS)-134/2024 I.A. 3999/2024 I.A. 3181/2025	SHAVIYA SHARMA V/s SQUINT NEON & ORS.	NEEL ANJAN MASON, DEEPAK GOGIA, MUKESH SHARMA	
79	O.M.P. (COMM)- 381/2023 I.A. 18128/2023	PAHARPUR COOLING TOWERS LTD V/s NTPC-BHEL POWER PROJECTS PVT LTD & ORS.	RAJREETA GHOSH, RITURAJ BISWAS, ANISH GUPTA, SAMRAT SENGUPTA	
80	O.M.P. (COMM)- 102/2025 I.A. 5283/2025 I.A. 5285/2025	CENTRE FOR RAILWAY INFORMATION SYSTEMS V/s M/S CAPGEMINI TECHNOLOGIES SERVICES INDIA LTD	VARDHMAN KAUSHIK	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

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Meeting No: 916 436 579

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pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
74	ARB.P.-470/2025	K AND K BUSINESS PARK V/s TRIOTREE TECHNOLOGIES PVT LTD & ORS.	VANSH KAPOOR	
75	O.M.P.(I) (COMM.)- 142/2025 I.A. 10225/2025	THINK AND LEARN PRIVATE LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR SHAILENDRA AJMERA V/s AMAZON WEB SERVICES INDIA PRIVATE LIMITED FORMERLY AMAZON INTERNET SERVICES PRIVATE LIMITED	RANGOLI SETH	

NOTE : OMP (COMM) 264/2021 SHOWN AT ITEM NO. 27 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

NOTE : OMP (ENF) (COMM) 128/2021 SHOWN AT ITEM NO. 28 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

25.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 45

HON'BLE MR. JUSTICE AMIT BANSAL

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
38	CS(COMM)- 382/2025 I.A. 10447/2025 I.A. 10448/2025 I.A. 10449/2025 I.A. 10450/2025 I.A. 10451/2025	BRITANNIA INDUSTRIES LTD V/s MR. PRASHANT DESAI	SAGAR CHANDRA	

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
30	CS(OS)-257/2025 I.A. 10550/2025 I.A. 10551/2025	SAMMAAN CAPITAL LTD. V/s BHUPINDER SINGH RANA & ORS.	VAIBHAV AGNIHOTRI	SUB. TO OFF. OBJ.
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
31	O.M.P. (COMM)-264/2021 I.A. 11239/2021 WITH OMP (ENF.) (COMM.) 128/2021	SMS INDIA PVT LTD V/s MS RAJSHREE ENTERPRISES	DEEPAK BISWAS, DEEPAK BISWAS	
32	OMP (ENF.) (COMM.)-128/2021 EX.APPL.(OS) 870/2021 WITH O.M.P. (COMM) 264/2021	RAJSHREE ENTERPRISES V/s SMS INDIA PVT. LTD.	ARVIND SHARMA, ARVIND SHARMA	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc8>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
ADMISSION DENIAL				
21	CS(OS)- 1043/2024 I.A. 49862/2024	MRS NEENA KHANNA V/s SH. RAJESH KAPUR & ORS.	SHRUTI KAPUR, RADHIKA ARORA	

25.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)

Click TO Join The VC

<https://jrdhc.webex.com/join/jrdhc6>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
23	I.A. 10175/2025 In CS(OS)- 2433/2010	JAGDISH KAUR ARORA V/s RAJESH KUMAR GUPTA	SONALI MALHOTRA, RAJESH MAHINDRU, AMITESH SINGH BAKSHI, SONALI MALHOTRA, RAJESH MAHINDRU	

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

25.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
60	CM APPL. 24512/2025 In FAO-295/2022	VISHWABIR SHARMA V/s SHAKUNTALA VASHISTH (DECEASED) THR LRS & ORS.	HARSHIT VASHISHT, MEGHHA KATARI, RATI COSHIC	
		OTHER DETAILS OF ADVOCATES: HARSHIT VASHISHT & HARDIK VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER) HARSHIT VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER) SVK(SVKZEROX@GMAIL.COM)()(RESPONDENT) MEGHA(MEGHA.KATARIA@GMAIL.COM)()(RESPONDENT) MEGHA(MEGHA.KATARIA@GMAIL.COM)()(RESPONDENT) ADVOCATE(ADVOCATEKATARI@GMAIL.COM)()(RESPONDENT) CHAMBER(CHAMBERSURVIMOHAN@GMAIL.COM)()(RESPONDENT) HARSHIT(HARSHITVASHISHT42@GMAIL.COM)()(PETITIONER) HARSHIT VASHISHT & HARDIK VASHISHT() (9910004533)(PETITIONER) SVK(SVKEROX@GMAIL.COM)()(RESPONDENT) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(PETITIONER) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(RESPONDENT) RATI COSHIC(RATI_93@HOTMAIL.COM)(9818215275)(RESPONDENT) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(RESPONDENT)		
61	CM APPL. 24513/2025 In TR.P.(C.)-166/2024	VISHWABIR SHARMA V/s SHAKUNTALA VASHISTH AND ORS	HARSHIT VASHISHT	
		OTHER DETAILS OF ADVOCATES: HARSHIT VASHISHT & HARDIK VASHISHT() (9910004533)(PETITIONER) KATARIA(ADVOCATEKATARIA@GMAIL.COM)(0)(RESPONDENT) VIRENDRA(VIRENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT) HARSHIT VASHISHT(HARSHITVASHIST42@GMAIL.COM)(9910004533)(PETITIONER) HARSHIT VASHISHT(HARSHITVASHIST42@GMAIL.COM)(9910004533)(PETITIONER)		
